

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|-------------------|--|---------------------------------------|---|--------------------------|
| 1 | D-ARBP/11275/2025 | M/S. S.M. CONSULTANTS PVT. LTD., BBSR VS OSD CHIEF ENGINEER(BUILDINGS), BBSR | BUDHA BINAYA VS | // () | |
| 2 | D-BLAPL/8432/2025 | SIPUN @ AMARESH PATNAIK VS STATE OF ODISHA | DURGA PRASAD SANGRAMJIT MALLICK VS | BOLANGIR TOWN /151 /2025 () // | AOD20240000510C202500005 |
| 3 | D-BLAPL/8438/2025 | MAHENDRA SA @ SHA VS STATE OF ODISHA | TRILOCHAN NANDA VS | AGALPUR /206 /2024 () // | |
| 4 | D-BLAPL/8444/2025 | BULU PRADHAN VS STATE OF ODISHA | GOREKHANATH DAS VS | CHANDRASEKHARPUR /397 /2024 () // | |
| 5 | D-BLAPL/8459/2025 | KHOLDHAR BHUE @ HARESH VS STATE OF ODISHA | BIKRAM CHANDRA GHADAI VS | BODEN /13 /2025 () // | |
| 6 | D-BLAPL/8460/2025 | BULU @ ANIL SAHOO VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | SATYABADI /118 /2024 () // | |
| 7 | D-BLAPL/8462/2025 | BISWANATH BEHERA VS STATE OF ODISHA | SAMARESH PATTNAIK VS | PARADEEP LOCK /43 /2025 () // | |
| 8 | D-BLAPL/8463/2025 | SK. NASIRUDDIN VS STATE OF ODISHA | AMULYA RATNA PANDA VS | JALESWAR /173 /2024 () // | |
| 9 | D-BLAPL/8464/2025 | JYOTIRAM PADHURIA VS STATE OF ODISHA | KARUNAKAR NAYAK VS | MOHULDIHA /38 /2020 () // | |
| 10 | D-BLAPL/8466/2025 | MADAN ADJUAD VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | TITILAGARH /25 /2021 () // | |
| 11 | D-BLAPL/8468/2025 | MIKU @ SOUMYA RANJAN LENKA VS STATE OF ODISHA | DEEPAK KU SAHOO VS | KUDANAGARI /36 /2025 () // | |

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|----|-------------------|---|------------------------------|---------------------------------------|--------------------------|
| 12 | D-BLAPL/8469/2025 | MANOJ SETHI VS STATE OF ODISHA | ANUP UDAYA SENAPATI VS | TOMANDO /36 /2025 () // | |
| 13 | D-BLAPL/8484/2025 | CHANDAN KUMAR BEHERA VS STATE OF ODISHA | ARIJEET MISHRA VS | JEYPORE SADAR /326 /2024 () // | |
| 14 | D-BLAPL/8487/2025 | RANJAN OJHA @ KUNUA VS STATE OF ODISHA | ARIJEET MISHRA VS | PANIKOILI /334 /2024 () // | |
| 15 | D-BLAPL/8488/2025 | SAMBHU NAYAK VS STATE OF ODISHA | MANORANJAN PADHY VS | GANIA /20 /2025 () // | AOD20220003086C202500065 |
| 16 | D-BLAPL/8489/2025 | SACHIN @ SACHIDANANDA SAMAL VS STATE OF ODISHA | RAJALAXMI BIWAL VS | TALCHER TOWN /142 /2025 () // | |
| 17 | D-BLAPL/8490/2025 | PINTU @ KANDARPA SAMAL @ KANDRAP SAMAL VS STATE OF ODISHA | RAJALAXMI BISWAL VS | TALCHER TOWN /142 /2025 () // | |
| 18 | D-BLAPL/8492/2025 | SANJI @ SANJAYA SAMAL VS STATE OF ODISHA | RAJALAXMI BISWAL VS | TALCHER TOWN /142 /2025 () // | |
| 19 | D-BLAPL/8495/2025 | MD. SAKIL VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | / /0 () // | |
| 20 | D-BLAPL/8496/2025 | SK.AZBAHAR VS STATE OF ODISHA | AMULYA RATNA PANDA VS | JALESWAR /341 /2021 () // | |
| 21 | D-BLAPL/8497/2025 | BIKRAM BEHERA VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | TANGI (KHURDA) /921 /2024 () // | |
| 22 | D-BLAPL/8502/2025 | SANANDA MAJHI VS STATE OF ODISHA | BIBHUTI RANJAN MOHANTY VS | K.NUAGOAN /90 /2024 () // | |
| 23 | D-BLAPL/8505/2025 | HADU MALLICK | NIHAR RANJAN SAHOO | MOHANA /121 /2023 | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 24 | D-BLAPL/8507/2025 | TIKAN SWAIN | LAXMIDHAR MAHAPATRA | INFOVALLY UPD BHUBANESWAR /279 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 25 | D-BLAPL/8508/2025 | GANESWAR SAHOO @ CHUIN @ GOUTAM | PRADEEP KUMAR DASH | TIRTOL /35 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 26 | D-BLAPL/8509/2025 | ELISHAYA DIGAL @ ELISAYA DIGAL @ ELISIYA DIGAL | SURYAKANTA DWIBEDI | DARINGBADI /129 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 27 | D-BLAPL/8510/2025 | RADHU @ RADU MAJHI | SUCHIT KUMAR NAYAK | PADMAPUR /92 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 28 | D-BLAPL/8513/2025 | SUBHAM BEHERA | BALGOPAL MISHRA | DHANUPALI /21 /2025 | AOR20230001221C202500007 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 29 | D-BLAPL/8517/2025 | MD. SUHEL | AMIT BISWAL | PLANTSITE /919 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 30 | D-BLAPL/8529/2025 | HARICHANDRA PRADHAN @ KALIA | ASMIYA RANJAN MAJHI | NCB BHUBANESWAR /5 /2024 | |
| | | VS | VS | () | |
| | | UNION OF INDIA (NCB) | | // | |
| 31 | D-BLAPL/8532/2025 | CHANDAN MAJHI | SATYA RANJAN MULIA | BHARATPUR PS /102 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 32 | D-BLAPL/8546/2025 | AMIT PATRA | AMITAV TRIPATHY | ODAGAON /43 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 33 | D-BLAPL/8547/2025 | BIRANCHI NAYAK | AMITAV TRIPATHY | SARANAKUL /67 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 34 | D-BLAPL/8548/2025 | ARAVIND KUMAR YADAV @ ARAVIND YADAV | KASHINATH PATTNAIK | / /0 | |
| | | VS | VS | () | |

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| 35 | D-BLAPL/8553/2025 | STATE OF ODISHA UMA SANKAR DAS VS | BIJAYA NANDA DASH VS | // CHANDAKA P.S. /208 /2019 () | |
| 36 | D-BLAPL/8563/2025 | STATE OF ODISHA HARIHAR SAMAL VS | BIDESHI KUMAR GHADEI VS | // BHUBAN /527 /2024 () | |
| 37 | D-BLAPL/8571/2025 | STATE OF ODISHA ASHISH KUMAR PADHY @ ASHIS KUMAR PADHY VS | JYOTIRMAYA SAHOO VS | // / /0 () | |
| 38 | D-BLAPL/8577/2025 | STATE OF ODISHA ALOK SAHU @ ALOK KUMAR SAHU VS | BHARAT BHUSAN ROURAY VS | // SOHELLA /51 /2025 () | |
| 39 | D-BLAPL/8585/2025 | STATE OF ODISHA UMESH KUMAR RAMANI VS | SOUMYA RANJAN DAS VS | // SECTOR-19 /209 /2024 () | |
| 40 | D-BLAPL/8587/2025 | STATE OF ODISHA AJAY MAJHI VS | SATYA RANJAN MULIA VS | // / /0 () | |
| 41 | D-BLAPL/8588/2025 | STATE OF ODISHA BABY TANTY VS | SOUMYA RANJAN DAS VS | // PLANTSITE /132 /2016 () | |
| 42 | D-BLAPL/8590/2025 | STATE OF ODISHA GOPINATH BHOI VS | ASHOK KUMAR SARANGI VS | // KANDARPUR /141 /2023 () | |
| 43 | D-BLAPL/8591/2025 | STATE OF ODISHA RAJA @ SUBRAT BEHERA VS | SOUMYA RANJAN DAS VS | // BRAHMANITARANG /284 /2024 () | |
| 44 | D-BLAPL/8592/2025 | STATE OF ODISHA RAJU LAHAJAL VS | PRASANTA KUMAR JENA VS | // JUNAGARH /450 /2024 () | |
| 45 | D-BLAPL/8596/2025 | STATE OF ODISHA LALITA SAHOO VS | ROHIT RANJAN RAY VS | // / /0 () | |
| | | STATE OF ODISHA | | // | |

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| 46 | D-BLAPL/8597/2025 | PRABHAT KUMAR SAHOO VS STATE OF ODISHA | ROHIT RANJAN RAY VS | // () // | |
| 47 | D-BLAPL/8601/2025 | SHIBA MUNDA VS STATE OF ODISHA | ABHAYA KUMAR SHARMA VS | MAHULPALI /126 /2024 () // | |
| 48 | D-BLAPL/8603/2025 | RABI PADHAN VS STATE OF ODISHA | JAYANTI NAIK VS | BHEDEN /198 /2023 () // | |
| 49 | D-CMAPL/11305/2025 | PRASANTA DAS VS UNION OF INDIA | ADV. VS | // () // | |
| 50 | D-CMAPL/11306/2025 | BALIMIKI JAYSINGH VS UNION OF INDIA | ADV. VS | // () // | |
| 51 | D-CMAPL/11418/2025 | MADAN JENA VS COLLECTOR,NAYAGARH | ADV. VS | // () // | |
| 52 | D-CMAPL/11437/2025 | MD.SHAHID VS STATE OF ODISHA | PRATYASISH MOHANTY VS | // () // | |
| 53 | D-CMP/11290/2025 | MADHUSUDAN MAJHI VS KHIROD MAJHI | PARESH KUMAR MOHANTY VS | // () // | |
| 54 | D-CMP/11301/2025 | BISHNU PRASAD SWAIN VS SHYAMANANDA JENA | AJIT CHANDRA MOHAPATRA VS | // () // | |
| 55 | D-CMP/11369/2025 | UGRASENA MAHARANA @ UGRESENA MAHARANAPRASANNA KUMAR MISHRA VS BHAJAGOBINDA MAHARANA | VS | // () // | |
| 56 | D-CMP/11395/2025 | SWARNALATA PRADHAN VS SHANTILATA PRADHAN | TUSAR KUMAR MISHRA VS | // () // | |
| 57 | D-CMP/11410/2025 | SUPRIYA SWAIN | SUSANTA KUMAR PRADHAN 2 | // | AOR20220004106C202500037 |

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| | | VS | VS | 0 | |
| 58 | D-CMP/11446/2025 | RASHMI RANJAN JENA PAIDISETTY ANIL KUMAR | KISHORE KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| 59 | D-CMP/11448/2025 | GANJAM URBAN TRANSPORT SERVICE LTD., GANJAM BARSHA TRIPATHY GUPTA | ATMAJIT MANMITH DAS | // | |
| | | VS | VS | 0 | |
| 60 | D-CMP/11450/2025 | BISWAJIT SWAIN ANANTA KISHORE PARIDA | SUKANTA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| 61 | D-CMP/11459/2025 | KHAGESWAR SWAIN CROSS ROAD EDUCATIONAL AND CHARITABLE TRUST, KHURDA | TRUSTEES AND BOSE | // | |
| | | VS | VS | 0 | |
| 62 | D-CONTC/11257/2025 | JYOTI RANJAN MALLICK PRAVAKAR SWAIN | ADV | // | AOR20220001535C202500052 |
| | | VS | VS | 0 | |
| 63 | D-CONTC/11280/2025 | USHA PADHEE, PRINCIPAL SECY, HOUSING AND URBAN DEVELOPMENT DEPTT M/S DURGA SAW MILL, BHADRAK | SIVA SANKAR CHAINI | // | |
| | | VS | VS | 0 | |
| 64 | D-CONTC/11281/2025 | SUVASH CHANDRA NATHSHARMA,OAS CHITRASEN PRADHAN | ADV. | // | |
| | | VS | VS | 0 | |
| 65 | D-CONTC/11292/2025 | VINEET AGARWAL,IPS GOKUL CHANDRA PRADHAN | BIJAYALAXMI SAHOO | // | |
| | | VS | VS | 0 | |
| 66 | D-CONTC/11297/2025 | SHALINI PANDIT, IAS M.V.V SATYANARAYAN | ADV. | // | |
| | | VS | VS | 0 | |
| 67 | D-CONTC/11299/2025 | ADITYA GOYAL,IAS FULCHAND GUPTA | ADV. | // | |
| | | VS | VS | 0 | |
| 68 | D-CONTC/11300/2025 | SUNIL KUMAR,GENERAL MANAGER,NHAI,BBSR RANJAN KUMAR DAS | ADV. | // | |
| | | VS | VS | 0 | |

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| 69 | D-CONTC/11312/2025 | PRADIP KUMAR JENA,ENGINEER-IN-CHIEF,RURAL WORKS,BBSR ANATA KUMAR NAIK VS | ADV. VS | // // 0 | |
| 70 | D-CONTC/11333/2025 | PROF. DR.LUSI DAS,SUPERINTENDENT,SCB MEDICAL COLLEGE AND HOSPITAL,CUTTACK// ANITA SAMANTRAY VS | ADV. VS | // // 0 | |
| 71 | D-CONTC/11335/2025 | KANHU CHARAN DHIR,REGISTRAR,UTKAL UNIVERSITY,BBSR,KHORDHA ANURAKTA DAS VS | ADV. VS | // // 0 | |
| 72 | D-CONTC/11337/2025 | BILASH KUMAR BEHERA,ENGINEER-IN-CHIEF,OISIP,CUTTACK SUDEI @ SUDARSAN BEHERA VS | ADV. VS | // // 0 | |
| 73 | D-CONTC/11339/2025 | BIKRAM KESHARI NAYAK,OAS NIHAR RANJAN NANDA VS | TIRLOCHAN NANDA VS | // // 0 | |
| 74 | D-CONTC/11340/2025 | SUDHANSHU SARANGI,DIRECTOR GENERAL,FIRE SERVICES AND COMMANDANT GENERAL,CUTTACK JITEN KUMAR ROUSTRAY VS | ADV. VS | // // 0 | |
| 75 | D-CONTC/11346/2025 | ANU GARG,IAS USHARANI ROUT VS | ADV VS | // // 0 | AOR20220001600C202500027 |
| 76 | D-CONTC/11347/2025 | JAGABANDHU SAHOO, DISTRICT PROJECT CO-ORDINATOR,S.S.A,BHADRAK ANITA MEHER VS | ADV VS | // // 0 | AOR20230000684C202500006 |
| 77 | D-CONTC/11350/2025 | SANOJ KUMAR SETHI EX BLOCK EDUCATION OFFICER, KANTAMAL RANJAN KUMAR NAYAK VS | ADV VS | // // 0 | AOR20220001600C202500028 |
| 78 | D-CONTC/11352/2025 | JAGABANDHU SAHOO, DISTRICT PROJECT COORDINATOR,S.S.A,BHADRAK CUTTACK CHRISTIAN EDUCATION BOARD,CUTTACK VS | ADV VS | // // 0 | AOR20220001600C202500026 |
| 79 | D-CONTC/11355/2025 | SANTOSH KUMAR ROUT, DISTRICT EDUCATION OFFICER,CUTTACK PRATAP KUMAR RATH VS | SAIBRATA RATH VS | // // 0 | |
| | | ARAVIND AGRAWAL,IAS | | // | |

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| 80 | D-CONTC/11361/2025 | LAXMI ROUT VS SANATH KUMAR N, DEPUTY DIRECTOR, NANDANKANAN ZOOLOGICAL PARK | ADV VS | // 0 | AOR20250000149C202500010 |
| 81 | D-CONTC/11366/2025 | PITABASH JENA VS RAJESH PRABHAKAR PATIL,IAS | ADV. VS | // 0 | |
| 82 | D-CONTC/11371/2025 | PRAKASH KUMAR GHADAI VS SATYABRATA SAHU,IAS | ADV. VS | // 0 | |
| 83 | D-CONTC/11374/2025 | SURENDRANATH SATAPATHY VS DIBYA JYOTI PARIDA,IAS | ADV. VS | // 0 | |
| 84 | D-CONTC/11380/2025 | HARAPRIYA SATAPATHY VS DIBYA JYOTI PARIDA,IAS | ADV. VS | // 0 | |
| 85 | D-CONTC/11384/2025 | NIRUPAMA SAHU VS SURYAWANSHI MAYUR VIKAS,IAS | ADV. VS | // 0 | |
| 86 | D-CONTC/11398/2025 | RAJAKISHORE BALIARSINGH VS SHALINI PANDIT, IAS | ADV. VS | // 0 | |
| 87 | D-CONTC/11400/2025 | RIJEDI PRADHAN VS LALIT DAS,IPS | ADV. VS | // 0 | |
| 88 | D-CONTC/11404/2025 | DIBAKAR PRADHAN VS RANJAN KUMAR SAHOO,OAS | ADV. VS | // 0 | |
| 89 | D-CONTC/11422/2025 | KUNILATA SWAIN VS RAGHURAM LYER,DIRECTOR,HIGHER EDUCATION,BBSR,KHURDA | ADV. VS | // 0 | |
| 90 | D-CONTC/11431/2025 | BISWARANJAN MOHAPATRA VS USHA PADHEE,PRINCIPAL SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPARTMENT,BBSR,KHURDA | ADV. VS | // 0 | |
| 91 | D-CRLA/8448/2025 | MAHENDRA KUMAR DASH | SUBRATA MISHRA | | KHANDAGIRI P.S. /658 /2019 |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 92 | D-CRLA/8467/2025 | AKASH MEHER | NIRMALENDU MISHRA | PHULBANI TOWN /94 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 93 | D-CRLA/8523/2025 | ABHIMANYU PADHIHARI | EKTA AGARWAL | CUTTACK SADAR /551 /2020 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 94 | D-CRLA/8561/2025 | DUSMANT KUMAR BARIK @ NATIA | GAGAN BIHARI SINGH | SALIPUR /77 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 95 | D-CRLLP/8541/2025 | CENTRAL BUREAU OF INVESTIGATION | SARTHAK NAYAK | / /0 | |
| | | VS | VS | () | |
| | | PURUSOTTAM MOHANTY | | // | |
| 96 | D-CRLMA/8427/2025 | RAMA KABASI | ADV. | KALIMELA /208 /2024 | AOD20240000612C202500011 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 97 | D-CRLMA/8549/2025 | NEELAM AGARWAL | LAXMIKANTA BEHERA | CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /28 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 98 | D-CRLMA/8567/2025 | DEVI PRASAD BAL | CHITTA RANJAN SAHU | / /0 | |
| | | VS | VS | () | |
| | | PRASANTI BAL | | // | |
| 99 | D-CRLMA/8594/2025 | M/S. KARAM CHAND THAPAR AND BROS (COAL SALES) CHITTORE | ASHOK KATA | PARADEEP /110 /2014 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 100 | D-CRLMC/8434/2025 | TAJUDDIN KHAN | SUSANTA SEKHAR MOHAPATRA | BIRIDI PS /353 /2023 | AOD20220004450C202500004 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 101 | D-CRLMC/8436/2025 | SATISH DALAI | SIDHANT DWIBEDI | MANGALA BAG /90 /2017 | AOR20220001213C202500010 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 102 | D-CRLMC/8437/2025 | KHETRA MOHAN BAG@KSHETRAMOHAN BAG | BASUMATI PRADHAN | KEGAON /192 /2023 | |
| | | VS | VS | () | |

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| 103 | D-CRLMC/8456/2025 | STATE OF ODISHA SOURMEN DAS VS | RANJIT MOHANTY VS | // CYBER CRIME AND ECONOMIC OFFENCES, BOUDH /106 /2020 | AOR20220001727C202500036 |
| 104 | D-CRLMC/8457/2025 | STATE OF ODISHA BHOLANATH GURU VS | DILIP KUMAR SAHU VS | // BOUDH /106 /2020 | AOR20220001727C202500036 |
| 105 | D-CRLMC/8458/2025 | STATE OF ODISHA GURDEEP SINGH VS | SWARAJ PATEL VS | // SUNDARGARH TOWN /119 /2024 | AOR20220000246C202500013 |
| 106 | D-CRLMC/8465/2025 | STATE OF ODISHA SWARUP KUMAR DAS VS | ANUGRAHA NARAYAN SAMANTRAY VS | // /0 | |
| 107 | D-CRLMC/8474/2025 | NISAKAR ROUT SRIDHARA DAS VS | PRASANTA KUMAR SATAPATHY VS | // /0 | |
| 108 | D-CRLMC/8498/2025 | DWIJABARA DAS SARAT ROUT VS | SWARAJ PATEL VS | // TALSARA /145 /2024 | AOR20220000246C202500015 |
| 109 | D-CRLMC/8501/2025 | STATE OF ODISHA BRAJA KISHORE JENA VS | SANTOSH KUMAR SWAIN VS | // /0 | |
| 110 | D-CRLMC/8503/2025 | SHYAMA SUNDAR GUPTA BISWASHREE PATTANAİK VS | SUVASHISH PATTANAİK VS | // /0 | |
| 111 | D-CRLMC/8515/2025 | STATE OF ODISHA TUNIA MAJHI @ TUNA MAJHI VS | SATYA NARAYAN MISHRA 4 VS | // NAİKANI-DIHI /80 /2018 | AOR20220001615C202500043 |
| 112 | D-CRLMC/8524/2025 | STATE OF ODISHA INAYAT KHAN @ DISKO @ ANAYAT QUADRI KHANSATYAJIT MOHAPATRA VS | VS | // BHADRAK TOWN /483 /2024 | |
| 113 | D-CRLMC/8527/2025 | STATE OF ODISHA MANOJ DAS VS | BHABANI SHANKAR DASPARIDA VS | // KHAIRA /210 /2023 | |
| | | STATE OF ODISHA | | // | |

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| 114 | D-CRLMC/8530/2025 | UMA SANKAR PARIDA VS STATE OF ODISHA | BIREN SANKAR TRIPATHY VS | BALIANTA P.S. /266 /2021 () // | |
| 115 | D-CRLMC/8534/2025 | VASANTHARAO BALA BHASKAR PATNAIK @ B.B.PATNAIK VS STATE OF ODISHA | ANIL KUMAR MANDEL BHASKAR PATNAIK VS | BANDOMUNDA /82 /2020 () // | |
| 116 | D-CRLMC/8540/2025 | BIJAY KUMAR BISWAL VS STATE OF ODISHA | PRAJIT KUMAR PRADHAN VS | HANDAPA /45 /2023 () // | |
| 117 | D-CRLMC/8558/2025 | SATYABRATA MALLICK @ SATYA VS STATE OF ODISHA | GAGAN BIHARI SINGH VS | SALIPUR /76 /2024 () // | |
| 118 | D-CRLMC/8562/2025 | CHANDRAMANI NAYAK VS STATE OF ODISHA | SK. SAMIM VS | BHANDARIPOKHARI /266 /2017 () // | AOR20230000809C202500002 |
| 119 | D-CRLMC/8568/2025 | BINDUMADHAVAN NAGARAJAN VS STATE OF ODISHA | SATYAJIT MOHANTY VS | / /0 () // | |
| 120 | D-CRLMC/8575/2025 | ASHUTOSH SAMANTARAY VS STATE OF ODISHA | SRIKANTA MAHUNTA VS | / /0 () // | |
| 121 | D-CRLMC/8583/2025 | RANJITA NAYAK VS STATE OF ODISHA | SAMBIT BISWAL VS | / /0 () // | |
| 122 | D-CRLMC/8584/2025 | ASHOK SAHANI VS STATE OF ODISHA | PRANAYANEE DASMOHAPATRA VS | JAGATSINGPUR /117 /2006 () // | |
| 123 | D-CRLMC/8589/2025 | HARIHAR MOHAPATRA VS STATE OF ODISHA | DHANANJAYA MUND VS | JUNAGARH /178 /2001 () // | |
| 124 | D-CRLMP/8429/2025 | RASMITA BEHERA VS DIRECTOR GENERAL OF POLICE | DR BINOD KUMAR MISHRA VS | GURUDIJHATIA /212 /2024 () // | AOR20220001616C202500038 |
| 125 | D-CRLMP/8447/2025 | SACHIDANANDA SAHOO | MANORANJAN MISHRA | / /0 | |

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| | | VS | VS | () | |
| | | STATE OF ORISSA | | // | |
| 126 | D-CRLMP/8453/2025 | RASHMI RANJAN SWAIN | BYOMAKESH TRIPATHY | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 127 | D-CRLMP/8454/2025 | JHARANA PARIDA | BYOMAKESH TRIPATHY | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 128 | D-CRLMP/8478/2025 | SANGEETA DASH | CHITTA RANJAN PATTNAIK | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 129 | D-CRLMP/8533/2025 | DEBASHIS MOHANTY | ALOK KUMAR DAS | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 130 | D-CRLMP/8535/2025 | AJAY KUMAR DASH | ALOK KUMAR DAS | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 131 | D-CRLMP/8538/2025 | BIKASH CHANDRA BARIK | ALOK KUMAR DAS | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 132 | D-CRLMP/8564/2025 | JAGABANDHU SAHOO | ALOK KUMAR MOHAPATRA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 133 | D-CRLMP/8572/2025 | TAPAN KUMAR PRADHAN | SAKTI PRASAD DAS | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 134 | D-CRLMP/8595/2025 | BUDHEI MOHANTY | PRATYASISH MOHANTY | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 135 | D-CRLMP/8599/2025 | SABITRIRANI DAS | SOUMYA RANJAN MOHANTY | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 136 | D-CRLREV/8433/2025 | SURENDRA KUMAR PALEI | BIKASH MISHRA | / / | AOR20220001297C202500079 |
| | | VS | VS | () | |

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| 137 | D-CRLREV/8440/2025 | STATE OF ODISHA PRAKASH CHANDRA PATRA VS | PUSPAMITRA MOHAPATRA VS | // BHUBANESWAR VIGILANCE /31 /2005 () | |
| 138 | D-CRLREV/8544/2025 | STATE OF ODISHA(VIG.) KEDARNATH SAHOO VS | SATYA RANJAN MULIA VS | // DHUSURI /85 /2013 () | |
| 139 | D-CRLREV/8602/2025 | KANAKALATA SAHOO LILIMA DASH VS | SK. ZAFARULLA VS | // KORAPUT VIGILANCE /27 /2013 () | |
| 140 | D-CRP/11456/2025 | STATE OF ODISHA(VIG.) SOMANATH KAR VS | SANDEEP RATH VS | // // () | |
| 141 | D-FAO/11264/2025 | GAGAN BIHARI PATRA MALATI GHOSH VS | SATYABAN SAHOO VS | // // () | |
| 142 | D-FAO/11266/2025 | UNION OF INDIA UTARA BANACHHOR VS | SATYABAN SAHOO VS | // // () | |
| 143 | D-FAO/11268/2025 | UNION OF INDIA KAMAKSHI PANDA VS | SATYABAN SAHOO VS | // // () | |
| 144 | D-FAO/11308/2025 | UNION OF INDIA REGIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. BBSR VS | NOYAN BEBARI DAS VS | // // () | |
| 145 | D-GCRLA/8539/2025 | SUMAN MALIK STATE OF ORISSA VS | ADDL.STANDING COUNSEL VS | // ATHGARH /50 /2014 () | |
| 146 | D-ITA/11263/2025 | BENUDHAR ROUT PRINCIPAL COMMISSIONER OF INCOME TAX (EXEMPTIONS), CHANDRAPUR VS | ADDL. STANDING COUNSEL VS | // // () | AOD20220001916C202500011 |
| 147 | D-LAA/11365/2025 | STATE POLUTION CONTROL BOARD MANORANJAN PANDA VS | PRASANTA KUMAR MOHANTY (2) VS | // // () | |
| | | SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA | | // | |

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| 148 | D-LAA/11453/2025 | KRUSHNA MOHANTY VS SPL. LAND ACQUISITION OFFICER, MAYURBHANJ | SASWATI MOHAPATRA VS | // 0 // | |
| 149 | D-LPA/11438/2025 | M/S SEVEN HILLS ESTATE LTD., PURI VS M/S SEVEN HILLS FLAT OWNERS ASSOCIATION, BBSR | PRASANT KISHORE RAY VS | // 0 // | |
| 150 | D-MACA/11320/2025 | I.C.I.C.I LOMBARD MOTOR INSURANCE, BBSR VS RANJITA PUROHIT | ADAM ALI KHAN VS | // 0 // | |
| 151 | D-MACA/11405/2025 | D.M., M/S. THE NEW INDIA ASSURANCE CO. LTD., CUTACK VS SATYAJIT NATH | SUMANTH ROY VS | // 0 // | |
| 152 | D-MACA/11442/2025 | THE MANAGER, LEGAL CLAIMS DEPT., RELIANCE GENERAL INSURANCE CO. LTD., BBSR VS SANTILATA SATPATHY | GENERAL INSURANCE CO. LTD., BBSR VS | // 0 // | |
| 153 | D-MATA/11284/2025 | JASMIN DASH VS SUJIT DASH | BHABANI SHANKAR MISHRA 3 VS | // 0 // | |
| 154 | D-MATA/11387/2025 | MITRABHANU MISHRA VS RAJESWARI PANDA | SURIYA RANJAN ROUL VS | // 0 // | |
| 155 | D-MATA/11428/2025 | PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI | BASUDEV PUJARI VS | // 0 // | |
| 156 | D-MATA/11444/2025 | DEBASISH MISHRA VS SOUMYASHREE NANDA | JAGANNATH SENAPATI VS | // 0 // | AOR20250000234C202500001 |
| 157 | D-MATA/11457/2025 | MANASHI MANJARI DAS VS DEBAKANTA SANDHA | JAYDEEP PAL VS | // 0 // | |
| 158 | D-RPFAM/11314/2025 | SUSEN KUMAR MAHARANA VS SASMITA MOHARANA | SMRUTI RANJAN MOHAPATRA VS | // 0 // | |
| 159 | D-RPFAM/11415/2025 | RITESH BALIARSINGH | SUSANTA KUMAR TRIPATHY | // | |

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| | | VS | VS | 0 | |
| | | PRIYAMBADA SINGH | | // | |
| 160 | D-RSA/11304/2025 | SK KAMILUDDIN AHEMAD | AJIT CHANDRA MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | E. DURGA RAO NAIDU | | // | |
| 161 | D-RSA/11381/2025 | GANESHRAM PANIGRAHI | BIBEKANANDA BEHERA | // | |
| | | VS | VS | 0 | |
| | | SATYANARAYAN PANIGRAHI | | // | |
| 162 | D-RSA/11460/2025 | NISHAKAR JENA | AKSHAYA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | ANIRUDHA DAS | | // | |
| 163 | D-RVWPET/11409/2025 | LAND ACQUISITION OFFICER, KALAHANDI | SABITA RANJAN PATTNAIK,A.G.A | // | LOD20240000172C202500141 |
| | | VS | VS | 0 | |
| | | SANJUKTA BEHERA | | // | |
| 164 | D-TRP(C)/11406/2025 | SILA MALLICK | ARPITA MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | SATYABRATA MALLICK | | // | |
| 165 | D-TRP(C)/11419/2025 | PALLAVI KHUNTIA | MANAS RANJAN DHAL | // | |
| | | VS | VS | 0 | |
| | | AMRIT KUMAR | | // | |
| 166 | D-TRP(C)/11458/2025 | SABITA MEKAP @ ROUT | DILLIP KUMAR SAHU | // | AOR20220001727C202500037 |
| | | VS | VS | 0 | |
| | | KALINGA KESHARI ROUT | | // | |
| 167 | D-WA/11294/2025 | STATE OF ODISHA | AISHWARYA DASH,A.S.C | // | LOD20240000194C202500143 |
| | | VS | VS | 0 | |
| | | BIJAYA KUMAR PARIJA | | // | |
| 168 | D-WA/11295/2025 | STATE OF ODISHA | SAROJ KUMAR JEE,A.G.A | // | LOD20240000172C202500139 |
| | | VS | VS | 0 | |
| | | LOKANATH SAHU | | // | |
| 169 | D-WA/11313/2025 | STATE OF ODISHA | AISHWARYA DASH,A.G.A | // | LOD20240000172C202500140 |
| | | VS | VS | 0 | |
| | | PITAMBAR PATRA | | // | |
| 170 | D-WA/11315/2025 | STATE OF ODISHA | SACHIDANANDA NAYAK,A.S.C | // | LOD20240000200C202500137 |
| | | VS | VS | 0 | |

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| 171 | D-WA/11329/2025 | AKSHYA KUMAR UDGATA STATE OF ODISHA VS | SUMAN PATTANAYAK, A.G.A. VS | // // () | LOD20240000194C202500140 |
| 172 | D-WA/11353/2025 | DILLIP KUMAR PANDA STATE OF ODISHA VS | PRAVAT KUMAR PANDA,A.S.C VS | // // () | LOD20240000200C202500138 |
| 173 | D-WA/11378/2025 | GAYATREE SETHI M/S SANJIVANI ULTRASOUND CLINIC, ANGUL VS | UMAKANTA MISHRA VS | // // () | |
| 174 | D-WA/11392/2025 | STATE OF ODISHA STATE OF ODISHA VS | DEBASHIS TRIPATHY, A.G.A. VS | // // () | LOD20240000172C202500142 |
| 175 | D-WP(C)/11258/2025 | NIHARIKA SAMANTARAY BIKRAM KESHARI SAHOO VS | SRINIVAS MOHANTY VS | // // () | AOR20230000802C202500019 |
| 176 | D-WP(C)/11259/2025 WP(C)/8044/2025 | STATE OF ODISHA RATAN KUMAR SATRUSALYA VS | KANANBALA ROY CHOUDHURY VS | // // () | |
| 177 | D-WP(C)/11260/2025 | THE COMMISSIONER CGST CX AND CUSTOMS , ODISHA ASHOK KUMAR ACHARYA VS | PRASANNA KUMAR ROURAY VS | // // () | |
| 178 | D-WP(C)/11261/2025 | STATE OF ODISHA SABITRI DAS VS | SANGRAM KUMAR SINGH VS | // // () | |
| 179 | D-WP(C)/11262/2025 | STATE OF ODISHA DEBENDRA NATH DAS VS | ALOK KUMAR DAS VS | // // () | |
| 180 | D-WP(C)/11265/2025 | THE A.O.CUM CHIEF MANAGER, UNION BANK OF INDIA, UMFBR BRANCH,BBSR NANDA KISHORE MALLICK @ NANDA KUMAR MALLICK VS | PRASANNA DAS VS | // // () | |
| 181 | D-WP(C)/11267/2025 WP(C)/8046/2025 | STATE OF ODISHA SANTOSH KUMAR PATNAIK VS | KANANBALA ROY CHOUDHURY VS | // // () | |
| | | THE COMMISSIONER, CT AND GST, CUTTACK | | // | |

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| 182 | D-WP(C)/11269/2025 | RAKESH KUMAR PRADHAN VS STATE OF ODISHA | SRINIVAS MOHANTY VS | // 0 // | AOR20230000802C202500021 |
| 183 | D-WP(C)/11270/2025 | DEBABRATA RATH VS STATE OF ODISHA | SRINIVAS MOHANTY VS | // 0 // | AOR20230000802C202500022 |
| 184 | D-WP(C)/11271/2025 | JAYAPRAKASH MOHANTY VS STATE OF ODISHA | SRINIVAS MOHANTY VS | // 0 // | AOR20230000802C202500023 |
| 185 | D-WP(C)/11272/2025 | NANDITA PANDA VS STATE OF ODISHA | RAMA KRISHNA BISOI VS | // 0 // | AOD20240000311C202500021 |
| 186 | D-WP(C)/11273/2025 | M/S VIRAJ STEEL AND ENERGY PRIVATE LIMITED, SAMBALPUR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), SAMBALPUR | SANJAY KUMAR VS | // 0 // | |
| 187 | D-WP(C)/11274/2025 | M/S SOCIETY FOR ENVIRONMENTAL PROTECTION AND HUMAN RESOURCES DEVELOPMENT VS STATE OF ODISHA | ADHIRAJ MOHANTY VS | // 0 // | |
| 188 | D-WP(C)/11276/2025 | M/S. BIJAY DHABA, CUTTACK VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR | ADHIRAJ MOHANTY VS | // 0 // | |
| 189 | D-WP(C)/11277/2025 WP(C)/8091/2025 | DR. SIDHARTHA KAR VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // | |
| 190 | D-WP(C)/11278/2025 WP(C)/8076/2025 | SADASHIV MOHAPATRA VS SUNDARGARH MUNICIPALITY | BISWAJIT MOHAPATRA VS | // 0 // | |
| 191 | D-WP(C)/11279/2025 | MANGULU CHARAN SWAIN VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR | ADHIRAJ MOHANTY VS | // 0 // | |
| 192 | D-WP(C)/11282/2025 | SANGRAM KISHOR PANDA VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | // 0 // | |
| 193 | D-WP(C)/11283/2025 | DR. SMRUTI SNIGDHA SAHOO | AVIJIT MISHRA | // | |

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| | WP(C)/8055/2025 | VS STATE OF ODISHA | VS | () // | |
| 194 | D-WP(C)/11285/2025 | MD ABID ANSARI VS | ANIMESH MOHANTY VS | // () | |
| 195 | D-WP(C)/11286/2025 | S.T.A.OF ODISHA, CUTTACK SHYAMSUNDAR SAHU VS | JEEVANJYOTI MOHANTY VS | // () | AOR20220001197C202500003 |
| 196 | D-WP(C)/11287/2025 | COMMISSIONER ENDOWMENT, ODISHA HIKAKA RATHA VS | SURESH KUMAR JENA VS | // () | |
| 197 | D-WP(C)/11288/2025 | THE MANAGING DIRECTOR, OLIC LTD., BBSR BHASKAR CHANDRA NAIK VS | HEMANTA KUMAR ROUT VS | // () | |
| 198 | D-WP(C)/11289/2025 | UNION OF INDIA PRAFULLA KUMAR SAHU VS | CHANDRA KANTA KHATUA VS | // () | |
| 199 | D-WP(C)/11291/2025 WP(C)/8056/2025 | STATE OF ODISHA ANIMA PAHANTASINGH VS | AMITABH MISHRA VS | // () | |
| 200 | D-WP(C)/11293/2025 | STATE OF ODISHA BIPIN BIHARI KALO VS | KISHORE CHANDRA PRADHAN VS | // () | |
| 201 | D-WP(C)/11296/2025 | STATE OF ORISSA JAMUNA HEMBRUM VS | GYANESWAR SATPATHY VS | // () | |
| 202 | D-WP(C)/11298/2025 | STATE OF ODISHA DASARATHA OJHA VS | GYANESWAR SATPATHY VS | // () | |
| 203 | D-WP(C)/11302/2025 | STATE OF ODISHA BIJAY KETAN ROUT VS | DEBI PRASAD DHALSAMANTA VS | // () | AOD20240000743C202500004 |
| 204 | D-WP(C)/11303/2025 | STATE OF ODISHA SATARUPA SAHOO VS | BUDHADEV ROUTRAY VS | // () | |

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| 205 | D-WP(C)/11307/2025 | THE REGISTRAR GENERAL ORISSA HIGH COURT CHAKRADHAR MAJHI VS STATE OF ODISHA | JAYDEEP PAL VS | // // 0 // | |
| 206 | D-WP(C)/11309/2025 | DHIRENDRA KUMAR DAS VS STATE OF ODISHA | TAPAN KUMAR KAMILA VS | // 0 // | |
| 207 | D-WP(C)/11310/2025 | LIPSARANI MOHANTY VS STATE OF ODISHA | AMIYA KUMAR MISHRA VS | // 0 // | |
| 208 | D-WP(C)/11311/2025 | JAYANTI DAS VS STATE OF ODISHA | PITAMBAR PANDA VS | // 0 // | |
| 209 | D-WP(C)/11316/2025 | SARAT KUMAR SWAIN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL) | ANUP UDAYA SENAPATI VS | // 0 // | |
| 210 | D-WP(C)/11317/2025 | INDUDEVI GUPTA VS STATE OF ODISHA | ARUN KUMAR PATRA VS | // 0 // | |
| 211 | D-WP(C)/11318/2025 | DEEPAK MAHAJAN VS STATE OF ODISHA | SHANTI PRAKASH MOHANTY VS | // 0 // | |
| 212 | D-WP(C)/11319/2025 | DR.ABANTIKA KAR VS STATE OF ODISHA | BIDHUBHUSANA MOHAPATRA VS | // 0 // | |
| 213 | D-WP(C)/11321/2025 | DR. SASHI BHUSHAN MOHAPATRA VS STATE OF ODISHA | BIDHUBHUSANA MOHAPATRA VS | // 0 // | |
| 214 | D-WP(C)/11322/2025 | NIRANJAN ROUTRAY VS STATE OF ODISHA | BIDHUBHUSANA MOHAPATRA VS | // 0 // | |
| 215 | D-WP(C)/11323/2025 | JANKI LAL AGARWALLA VS UNION OF INDIA | SARADA PRASAD DASH VS | // 0 // | |

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| 216 | D-WP(C)/11324/2025 | MINATI DHIR VS STATE OF ODISHA | PRANAB RANJAN CHHATOI VS | // () // | |
| 217 | D-WP(C)/11325/2025 | SARFARAJ AHMAD VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // () // | |
| 218 | D-WP(C)/11326/2025 | DR. SUCHISMITA TRIPATHY VS STATE OF ODISHA | SWAPNIL ROY VS | // () // | AOR20220001600C202500024 |
| 219 | D-WP(C)/11327/2025 | RABINDRA NATH MAHAPATRA VS THE CHIEF ENGINEER TPCODL, IDCO TOWER, BBSR, KHURDA | SUBASH CHANDRA PUSPALAKA VS | // () // | |
| 220 | D-WP(C)/11328/2025 | M/S. DUHITA AGRO EXPORT PVT LTD. VS STATE OF ODISHA | HARMOAHAN DHAL VS | // () // | AOD20250000069C202500003 |
| 221 | D-WP(C)/11330/2025 | PRATAP KUMAR SWAIN VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION | SANJIB MOHANTY VS | // () // | AOR20220001611C202500023 |
| 222 | D-WP(C)/11331/2025 | M/S. CONSTRUCTION CO VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // () // | AOD20240000306C202500032 |
| 223 | D-WP(C)/11332/2025 | M/S GENUS POWER INFRASTRUCTURE LTD., JAIPUR VS STATE OF ORISSA | RUDRANANSHRA VS | // () // | |
| 224 | D-WP(C)/11334/2025 WP(C)/8101/2025 | KALPATARU NAYAK VS THE CHIEF EXECUTIVE OFFICER TPCODL | AKSHAYA KUMAR JENA VS | // () // | |
| 225 | D-WP(C)/11336/2025 | M/S. PRAPHUL CONSTRUCTION, BADMAL, SAMBALPUR VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, CGST AND CX COMMISSIONERATE, BBSR | RUDRA NARAYAN PARIJA VS | // () // | |
| 226 | D-WP(C)/11338/2025 | SANATAN SAHOO VS STATE OF ODISHA | LALATENDU SAMAL VS | // () // | |
| 227 | D-WP(C)/11341/2025 | BIJAYA KUMAR SWAIN | CHINMAYA RANJAN DAS | // | |

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| | | VS | VS | () | |
| 228 | D-WP(C)/11342/2025 | PRINCIPAL SECY AGRICULTURE DEPT., GOVT. OF ODISHA, BBSR BIDUR KUMAR SWAIN | DIGAMBARA MISHRA | // | |
| | | VS | VS | () | |
| 229 | D-WP(C)/11343/2025 | STATE OF ODISHA BISWAJIT SWAIN | MANA MOHAN PATTANAİK | // | |
| | | VS | VS | () | |
| 230 | D-WP(C)/11344/2025 | STATE OF ODISHA KANA @ KANA KA MUKHI | PRAKASH KUMAR MISHRA | // | |
| | | VS | VS | () | |
| 231 | D-WP(C)/11345/2025 | STATE OF ODISHA ARBIND BISWAL | PRAKASH KUMAR MISHRA | // | |
| | | VS | VS | () | |
| 232 | D-WP(C)/11348/2025 | UNION OF INDIA SIBA CHARAN SAHU | RASHMI KANTA ACHARYA | // | |
| | | VS | VS | () | |
| 233 | D-WP(C)/11349/2025 | STATE OF ODISHA RENUBALA PRADHAN | GOPINATH PANDA | // | AOR20250000149C202500009 |
| | | VS | VS | () | |
| 234 | D-WP(C)/11351/2025 | STATE OF ODISHA ROHIT PATEL | SAGARIKA SAHOO | // | |
| | | VS | VS | () | |
| 235 | D-WP(C)/11354/2025 | STATE OF ODISHA KABITA GIRI | SAIBRATA RATH | // | |
| | | VS | VS | () | |
| 236 | D-WP(C)/11356/2025 | STATE OF ODISHA PRATIVA MANJARI BARIK | SANJEEV UDGATA | // | |
| | | VS | VS | () | |
| 237 | D-WP(C)/11357/2025 | ADDITIONAL SUB COLLECTOR, BBSR M/S. OMM SHREE TRANSPORT, CUTTACK | SATYABRATA UDGATA | // | |
| | | VS | VS | () | |
| 238 | D-WP(C)/11358/2025 | HINDUSTAN PETROLEUM CORPORATION LTD, PARADEEP TERMINAL BHITERGARH, JAGA T SINGHPUR RABINDRA KUMAR PANIGRAHI | PRAFULLA KUMAR MOHAPATRA | // | |
| | | VS | VS | () | |

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| 239 | D-WP(C)/11359/2025 | STATE OF ODISHA SARBESWAR SWAIN VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 | |
| 240 | D-WP(C)/11360/2025 | STATE OF ODISHA N.M.MANAGEMENT SERVICES, BBSR VS | BISWAJIT PARIDA VS | // // 0 | |
| 241 | D-WP(C)/11362/2025 | STATE OF ODISHA AKHAYA KUMAR PARIDA VS | KSHIROD KUMAR ROUT VS | // // 0 | |
| 242 | D-WP(C)/11363/2025 | STATE OF ODISHA SACHIN KUMAR SAHOO VS | DURGA PRASAD NANDA VS | // // 0 | |
| 243 | D-WP(C)/11364/2025 | STATE OF ODISHA DAYANIDHI BEHERA VS | AMIYA KUMAR MOHANTY VS | // // 0 | |
| 244 | D-WP(C)/11367/2025 WP(C)/8102/2025 | STATE OF ODISHA KRUTIBAS NAYAK VS | AMIYA KUMAR CHHATOI VS | // // 0 | |
| 245 | D-WP(C)/11368/2025 | STATE OF ODISHA BIDYADHAR JENA VS | ALOK KUMAR PANDA VS | // // 0 | |
| 246 | D-WP(C)/11370/2025 | STATE OF ODISHA BHASKAR TARAI VS | RAGHUNATH DASMOHAPATRA VS | // // 0 | |
| 247 | D-WP(C)/11372/2025 | STATE OF ODISHA LAXMI NARAYAN SAMANTRAY VS | ALOK KUMAR PANDA VS | // // 0 | |
| 248 | D-WP(C)/11373/2025 | STATE OF ODISHA DHARMAPADA MAHAKUD VS | AJAYA KUMAR MOHARANA VS | // // 0 | |
| 249 | D-WP(C)/11375/2025 | STATE OF ODISHA BIJAY KUMAR SATPATHY VS STATE OF ODISHA | ALOK KUMAR PANDA VS | // // 0 // | |

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| 250 | D-WP(C)/11376/2025 | REKHA MANJARI MALLICK VS STATE OF ODISHA | ALOK KUMAR MOHANTY VS | // 0 // | |
| 251 | D-WP(C)/11377/2025 | ABHISHEK MAJUMDAR VS STATE OF ODISHA | RUCHI RAJGARHIA VS | // 0 // | |
| 252 | D-WP(C)/11379/2025 | AJAYA CHANDRA NAYAK VS STATE OF ODISHA | MANORANJAN PATTANAIK VS | // 0 // | |
| 253 | D-WP(C)/11382/2025 | SAKUNTALA SAHOO VS STATE OF ODISHA | MANORANJAN PATTANAIK VS | // 0 // | |
| 254 | D-WP(C)/11383/2025 | SIDDHARTH AGRAWAL VS DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, JHARSUGUDA DIVISION | ITISHREE TRIPATHY VS | // 0 // | |
| 255 | D-WP(C)/11385/2025 | BENUDHAR NAYAK VS STATE OF ODISHA | SANKARACHARYA CHOUDHURY VS | // 0 // | |
| 256 | D-WP(C)/11386/2025 | HAJI SK MUSTAQUE ALLI VS SHYAMALA DUTTA | DHRENDRA KUMRA DAS VS | // 0 // | |
| 257 | D-WP(C)/11388/2025 | JYOTSHNA ROY VS STATE OF ODISHA | MANAS PATI VS | // 0 // | AOR20220001535C202500053 |
| 258 | D-WP(C)/11389/2025 | KRUSHNA NARAYAN KAMILA VS GENERAL MANAGER, REPCO HOME FINANCE LTD, CHENAI | NIRANJAN PANDA VS | // 0 // | |
| 259 | D-WP(C)/11390/2025 | SHAIKH ZAKIRUDDIN SHAIKH @ SHAIKH ZAKIR VS INDUSIND BANK LTD | RAJIV KUMAR MAHANTA VS | // 0 // | AOR20220001662C202500005 |
| 260 | D-WP(C)/11391/2025 | SIDDHARTH AGRAWAL VS DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, JHARSUGUDA DIVISION | ITISHREE TRIPATHY VS | // 0 // | |
| 261 | D-WP(C)/11393/2025 | MITU NAYAK | AMITAV DAS | // | |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 262 | D-WP(C)/11394/2025 | PRAMOD BISWAL | TUSAR KANTI PRAHARAJ | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 263 | D-WP(C)/11396/2025 | SIDDHARTH AGRAWAL | ITISHREE TRIPATHY | // | |
| | | VS | VS | 0 | |
| | | DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, JHARSUGUDA DIVISION | | // | |
| 264 | D-WP(C)/11397/2025 | SAI COLLEGE OF NURSING AND PARAMEDIAL STUDIES | DEEPAK DAS | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 265 | D-WP(C)/11399/2025 | BRAHMANANDA MOHANTY | RANJIT MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 266 | D-WP(C)/11401/2025 | KISHORE KUMAR BEHERA | BISWABHUSAN MISHRA | // | |
| | | VS | VS | 0 | |
| | | MANAGING DIRECTOR, ODISHA MINING CORPORATION, BBSR | | // | |
| 267 | D-WP(C)/11402/2025 | M/S. HIMMAT SELF HELP GROUP, BHADRAK | BASUMATI PRADHAN | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 268 | D-WP(C)/11403/2025 | JAGABANDHU SAHOO | ALOK KUMAR MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | UNION OF INDIA | | // | |
| 269 | D-WP(C)/11407/2025 | PRANATI MAHAPATRA | SITIKANT MISHRA | // | |
| | | VS | VS | 0 | |
| | | THE STATE POLLUTION CONTROL BOARD, ODISHA, BBSR | | // | |
| 270 | D-WP(C)/11408/2025 | GOLDEN STAR HOTEL AND RESTAURANT, JAJPUR | SURESH KUMAR JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ORISSA | | // | |
| 271 | D-WP(C)/11411/2025 | SHASHI RAM MANGARAJ | SUBHAM AGRAWAL | // | AOR20220001380C202500013 |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 272 | D-WP(C)/11412/2025 | SHASHI RAM MANGARAJ | SUBHAM AGRAWAL | // | AOR20220001380C202500012 |
| | | VS | VS | 0 | |

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| 273 | D-WP(C)/11413/2025 | STATE OF ODISHA CHANDRASEKHAR MOHAPATRA VS | SOUBHAGYA KUMAR RATH VS | // // 0 | AOR20220004309C202500007 |
| 274 | D-WP(C)/11414/2025 | COMMISSIONER OF ENDOWMENTS,ODISHA HEMANANDA SAHU VS | LAXMIKANTA MOHANTY VS | // // 0 | |
| 275 | D-WP(C)/11416/2025 | STATE OF ODISHA TAPAS RANJAN GUMANSINGH VS | LAXMIKANTA MOHANTY VS | // // 0 | |
| 276 | D-WP(C)/11417/2025 | STATE OF ODISHA DR.RABINARAYAN SAMAL VS | PAMI RATH VS | // // 0 | |
| 277 | D-WP(C)/11420/2025 | STATE OF ODISHA ANIL KUMAR BEHERA @ ANIL BEHERA VS | BISWAJIT RANJAN TRIPATHY VS | // // 0 | |
| 278 | D-WP(C)/11421/2025 | STATE OF ODISHA RADHAKANTA PANDA VS | SOUMYA MISHRA VS | // // 0 | |
| 279 | D-WP(C)/11423/2025 | THE ASSISTANT GENERAL MANAGER CUM AUTHORISED OFFICER , CENTRAL BANK OF INDIA PRAFULLA KUMAR PARIDA VS | MIHIR KANTA RATH VS | // // 0 | |
| 280 | D-WP(C)/11424/2025 | GRIEVANCE REDRESSAL FORUM (GRF) CUTTACK SUSANTA KUMAR SWAIN VS | LAMBIT SENAPATI VS | // // 0 | |
| 281 | D-WP(C)/11425/2025 | STATE OF ORISSA PROF.DR.SURJYA NARAYAN TRIPATHY VS | RABINDRA KUMAR MISHRA VS | // // 0 | |
| 282 | D-WP(C)/11426/2025 | STATE OF ODISHA SMRUTIREKHA BHATTA VS | BIPIN KUMAR NAYAK VS | // // 0 | |
| 283 | D-WP(C)/11427/2025 | STATE OF ODISHA DILESWAR NAIK VS | SATYAJIT BEHERA VS | // // 0 | |
| | | STATE OF ODISHA | | // | |

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| 284 | D-WP(C)/11429/2025 | SUSIL KUMAR BEHERA VS STATE OF ODISHA | MD. GOLAM MADANI VS | // 0 // | |
| 285 | D-WP(C)/11430/2025 | PRASANNA KUMAR SAHOO VS STATE OF ODISHA | DEEPAK RANJAN SUNDARAY VS | // 0 // | |
| 286 | D-WP(C)/11432/2025 | KUNIA SAHU VS STATE OF ODISHA | SWAPNA KUMAR OJHA VS | // 0 // | |
| 287 | D-WP(C)/11433/2025 | SAROJ KUMAR MALLICK VS STATE OF ODISHA | MD. GOLAM MADANI VS | // 0 // | |
| 288 | D-WP(C)/11434/2025 | MAHESWAR PANDA VS STATE OF ODISHA | PRABIN DAS VS | // 0 // | |
| 289 | D-WP(C)/11435/2025 | PRATAP SINGH VS STATE OF ODISHA | DEEPAK RANJAN SUNDARAY VS | // 0 // | |
| 290 | D-WP(C)/11436/2025 | BIJAY KUMAR SETHY VS STATE OF ODISHA | GHANASHYAM NAMTOAR VS | // 0 // | |
| 291 | D-WP(C)/11439/2025 | PRAKASH KUMAR SAHOO VS STATE OF ODISHA | SUBHADUTTA ROURAY VS | // 0 // | |
| 292 | D-WP(C)/11440/2025 | DURGA MADHAB BALLARSINGH VS STATE OF ODISHA | ANINDYA KUMAR MISHRA VS | // 0 // | |
| 293 | D-WP(C)/11441/2025 | M/S. KONARK ELECTRONIX, ROURKELA, SUNDARGARH VS CHIEF MANAGER CUM AUTHORIZED OFFICER, BANK OF BARODA, ROURKELA | ANUSHA RANJAN MISHRA VS | // 0 // | |
| 294 | D-WP(C)/11443/2025 | BIJAN RAY VS COLLECTOR, NABARANGPUR | TUKUNA KUMAR MISHRA VS | // 0 // | |
| 295 | D-WP(C)/11445/2025 | NARAYAN SWAIN | AMIT PRASAD BOSE | // | |

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| | | VS | VS | () | |
| 296 | D-WP(C)/11447/2025 | COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BBSR SANKARSANA BEHERA | LAMBIT SENAPATI | // | |
| | | VS | VS | () | |
| 297 | D-WP(C)/11449/2025 | STATE OF ODISHA ABHINNA CONSTRUCTIONS PVT. LTD., WEST BENGAL | SARADA PRASANNA SARANGI | // | |
| | | VS | VS | () | |
| 298 | D-WP(C)/11451/2025 | STATE OF ODISHA BIBEKANANDA PANDA | DR. JITENDRA KUMAR LENKA | // | |
| | | VS | VS | () | |
| 299 | D-WP(C)/11452/2025 | STATE OF ODISHA KRUSHNA MOHAN TRIPATHY | PRADEEP KUMAR MAHAPATRA | // | |
| | | VS | VS | () | |
| 300 | D-WP(C)/11454/2025 | STATE OF ODISHA G.D.MINING PVT.LTD., KOLKATA | SARADA PRASANNA SARANGI | // | |
| | | VS | VS | () | |
| 301 | D-WP(C)/11455/2025 | STATE OF ODISHA SANJUBALA SAHOO | SUBHADUTTA ROURAY | // | |
| | | VS | VS | () | |
| 302 | D-WPCRL/8531/2025 | STATE OF ODISHA SRIKANTA JENA @ KALIA | JANMEJAYA KATIKIA | //0 | |
| | | VS | VS | () | |
| 303 | D-WPCRL/8542/2025 | STATE OF ODISHA SUKANTA KUMAR NAYAK | DEBA KUMAR RATH | //0 | |
| | | VS | VS | () | |
| 304 | D-ABLAPL/8428/2025 | STATE OF ODISHA PRADIP KUMAR SWAIN @ CHIKU | DIPTI MAYEE LENKA | KUJANGA /113 /2025 | AOD20240000324C202500002 |
| | | VS | VS | () | |
| 305 | D-ABLAPL/8430/2025 | STATE OF ODISHA BIRANCHI NARAYAN JENA | MANORANJAN DAS | NIHALPRASAD /57 /2025 | AOR20220000053C202500014 |
| | | VS | VS | () | |
| 306 | D-ABLAPL/8431/2025 | STATE OF ODISHA SUBRAT SAHOO | ASUTOSH TRIPATHY | BANARAPAL /102 /2025 | AOR20220001648C202500037 |
| | | VS | VS | () | |

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| 307 | D-ABLAPL/8435/2025 | STATE OF ODISHA PRATAP KUMAR MOHANTY VS | ABHISIDDHANTA SAHOO VS | // PIPLI /119 /2025 () | AOR20220000014C202500013 |
| 308 | D-ABLAPL/8439/2025 | STATE OF ODISHA AKSHYA KUMAR PARIDA VS | ADHIRAJ MOHANTY VS | // GHATAGAON /86 /2025 () | |
| 309 | D-ABLAPL/8441/2025 | STATE OF ODISHA AMIT KUMAR NATH VS | SIDHARTHA MISHRA VS | // MARKAT NAGAR /163 /2022 () | |
| 310 | D-ABLAPL/8442/2025 | STATE OF ODISHA HEMALATA PRADHAN VS | SANJAY KUMAR PATTANAIAK VS | // TANGI /70 /2025 () | |
| 311 | D-ABLAPL/8443/2025 | STATE OF ODISHA MAHBUB ANSARI VS | RAMESH SAHOO VS | // / /0 () | |
| 312 | D-ABLAPL/8445/2025 | STATE OF ODISHA PRABHAT RANJAN OJHA VS | DEBIDUTTA MOHAPATRA VS | // BYREE /27 /2025 () | |
| 313 | D-ABLAPL/8446/2025 | STATE OF ODISHA SONU @ SONU TAKIRI @ NIRMAL TAKRI VS | ARIJEET MISHRA VS | // POTTANGI /46 /2013 () | |
| 314 | D-ABLAPL/8449/2025 | STATE OF ODISHA JUDHISTHIRA NAYAK VS | BYOMAKESH TRIPATHY VS | // / /0 () | |
| 315 | D-ABLAPL/8450/2025 | STATE OF ODISHA GURIA JENA @ PABITRA JENA VS | SANGRAM KESHARI ROUT VS | // NANDIPADA /14 /2025 () | |
| 316 | D-ABLAPL/8451/2025 | STATE OF ODISHA RAMESWAR PATRA VS | BYOMAKESH TRIPATHY VS | // / /0 () | |
| 317 | D-ABLAPL/8452/2025 | STATE OF ODISHA SIBA PRASAD NAYAK VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | // MALKANGIRI /60 /2025 () // | |

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| 318 | D-ABLAPL/8455/2025 | KSHITISH KUMAR TRIPATHY VS STATE OF ODISHA | BADRINARAYAN PANDA VS | SORO /183 /2025 () // | |
| 319 | D-ABLAPL/8461/2025 | RAIBATEE LUHA @ RAIBATEE CHHATRIA VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | TUREIKELA /52 /2025 () // | |
| 320 | D-ABLAPL/8470/2025 | BADAL KUMAR PAHADSINGH @ BADAL PAHADSINGH VS STATE OF ODISHA | ABHIGYAN KUMAR SHARMA VS | KHURDA SADAR /66 /2025 () // | |
| 321 | D-ABLAPL/8471/2025 | ARJUN PARIJA @ ARJUNA VS STATE OF ODISHA | ANUGRAHA NARAYAN SAMANTRAY VS | ABHAYACHANDPUR /138 /2024 () // | |
| 322 | D-ABLAPL/8472/2025 | RUBINA BHOI VS STATE OF ODISHA | BISWARANJAN DALAI VS | KANDARPUR /53 /2025 () // | AOR20220003722C202500030 |
| 323 | D-ABLAPL/8473/2025 | MURALIDHAR MALLIK @ MURALI MALIK VS STATE OF ODISHA | DALIRANI BEHURAY VS | SORO /806 /2023 () // | |
| 324 | D-ABLAPL/8475/2025 | SANKAR @ KISHAN MOHARANA VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | LALBAG /105 /2025 () // | |
| 325 | D-ABLAPL/8476/2025 | PARBATI KHAMARI VS STATE OF ODISHA | APARESH BHOI VS | JALESWAR /148 /2025 () // | |
| 326 | D-ABLAPL/8477/2025 | SUMANTA ROHIDAS @ GUDDU VS STATE OF ODISHA | PRADIP MOHANTY VS | TALSARA /43 /2025 () // | |
| 327 | D-ABLAPL/8479/2025 | BIBEKA @ BIBEKA KUMAR DASH VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | GRAM GANJAM /74 /2025 () // | AOD2024000001C202500087 |
| 328 | D-ABLAPL/8480/2025 | ALOK PRADHAN VS STATE OF ODISHA | MANORANJAN PADHY VS | GANIA /20 /2025 () // | AOD20220003086C202500064 |
| 329 | D-ABLAPL/8481/2025 | KSHIRODRA MAHALING | AMITAV TRIPATHY | BUDEN /6 /2025 | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 330 | D-ABLAPL/8482/2025 | KANHA NAIK @ TAPAN KUMAR NAIK | ASUTOSH TRIPATHY | NALCO /53 /2025 | AOR20220001648C202500038 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 331 | D-ABLAPL/8483/2025 | SAROJ NAYAK | MANORANJAN PADHY | GANIA /20 /2025 | AOD20220003086C202500063 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 332 | D-ABLAPL/8485/2025 | BISWAJIT SAHU | MANORANJAN PADHY | GANIA /20 /2025 | AOD20220003086C202500062 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 333 | D-ABLAPL/8486/2025 | HEMANTA KUMAR MAHABHOI @ HEMANTA MAHABHOI | BIJOLA KISHORE PANDA | PARJANG /104 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 334 | D-ABLAPL/8491/2025 | RAHUL @ KRISHNA KUMAR GUPTA | RAJALAXMI BISWAL | TALCHER TOWN /142 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 335 | D-ABLAPL/8493/2025 | RAJENDRA KU. JAGADALA | JUGALA KISHORE PANDA | MANAMUNDA /50 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 336 | D-ABLAPL/8494/2025 | BADREENARAYAN PRADHAN | ANANGA KUMAR OTTA | BADACHANA /134 /2020 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 337 | D-ABLAPL/8499/2025 | RAJESH DEEP | BIJAYA KUMAR RAGADA | BRAJARAJNAGAR /54 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 338 | D-ABLAPL/8500/2025 | GANESH MALLICK | ANUGRAHA NARAYAN SAMANTRAY | TIRTOL /167 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 339 | D-ABLAPL/8504/2025 | AJIT KUMAR NAIK @ AJIT NAYAK @ RAJA | BIBHUTI RANJAN MOHANTY | BOUDH /85 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 340 | D-ABLAPL/8506/2025 | RINALATA KHANDUAL @ RINABALA KHANDUAL | LALATENDU SAMANTARAY | JATNI P.S. /102 /2025 | |
| | | VS | VS | () | |

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| 341 | D-ABLAPL/8511/2025 | STATE OF ODISHA JEEBAN MOHAN NAYAK VS | SATRUGHNA DASH (A) VS | // MANGALA BAG /329 /2024 () | AOR20220001212C202500005 |
| 342 | D-ABLAPL/8512/2025 | STATE OF ODISHA SUSHIL KUMAR MISHRA @ MAHAPATRA VS | KURESH PRASAD DASH VS | // BHANJANAGAR /237 /2025 () | AOR20220001390C202500016 |
| 343 | D-ABLAPL/8514/2025 | STATE OF ODISHA JAGANNATH BEHERA @ ALUA VS | SATYA NARAYAN MISHRA 4 VS | // BASUDEVPUR /133 /2025 () | AOR20220001615C202500042 |
| 344 | D-ABLAPL/8516/2025 | STATE OF ODISHA PURNAMI SAHU VS | JNYANANANDA PANDA VS | // MUDANPUR RAMPUR /88 /2019 () | |
| 345 | D-ABLAPL/8518/2025 | STATE OF ODISHA TRILOCHAN SWAIN @ KAPILA VS | BASANTA KUMAR DAS VS | // NIHALPRASAD /59 /2025 () | |
| 346 | D-ABLAPL/8519/2025 | STATE OF ODISHA AJAYA DHAL VS | BASANTA KUMAR DAS VS | // BARANGA /150 /2025 () | |
| 347 | D-ABLAPL/8520/2025 | STATE OF ODISHA NIRANJAN PATRA VS | SAPAN KUMAR LENKA VS | // BALIPATNA /94 /2025 () | |
| 348 | D-ABLAPL/8521/2025 | STATE OF ODISHA SHARAT CHANDRA UPADHAYAYA VS | ABHISHEK PRADHAN VS | // //0 () | |
| 349 | D-ABLAPL/8522/2025 | STATE OF ODISHA RAHUL REDDY @ D. RAHUL REDDY VS | SAPAN KUMAR LENKA VS | // BALUGAON P.S. /69 /2025 () | |
| 350 | D-ABLAPL/8525/2025 | STATE OF ODISHA PRAHALLADA LENKA @ KAPILA LENKA VS | GHANASHYAM DASH VS | // JENAPUR /91 /2025 () | AOD20240000821C202500013 |
| 351 | D-ABLAPL/8526/2025 | STATE OF ODISHA RAJESH DAS VS | GYANA RANJAN MAHAPATRA VS | // KENDRAPARA SADAR /84 /2025 () | |
| | | STATE OF ODISHA | | // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----------|--------------------------|--|--------------------------------|--------------------------------------|--------------------------|
| 352 | D-ABLAPL/8528/2025 | BABLU MAHANANDA VS STATE OF ODISHA | DURGAPRASD.S.MALLICK VS | BOLANGIR TOWN /151 /2025) // | AOD20240000510C202500006 |
| 353 | D-ABLAPL/8536/2025 | AMAR PRASAD SWAIN VS STATE OF ODISHA | LAKSHMAN MISHRA VS | JAGATPUR /170 /2025) // | |
| 354 | D-ABLAPL/8537/2025 | SUNIL KUMAR PATTANAİK VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | / /0) // | |
| 355 | D-ABLAPL/8543/2025 | PRAKASH BHOI VS STATE OF ODISHA | SITIKANT MISHRA VS | RAGHUNATHPUR /219 /2024) // | |
| 356 | D-ABLAPL/8545/2025 | MAGUNI SUNDARAY @ MAGASUNDARA VS STATE OF ODISHA | SAKTI PRASAD DAS VS | INFOCITY PS /35 /2025) // | |
| 357 | D-ABLAPL/8550/2025 | KAUSALYA MALLİK VS STATE OF ODISHA | HEMENDRA SAMAL VS | SALIPUR /89 /2025) // | |
| 358 | D-ABLAPL/8551/2025 | DEBIPRASANNA HAZRA VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | BADACHANA /64 /2025) // | |
| 359 | D-ABLAPL/8552/2025 | DILLIP KUMAR HAZRA VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | BADACHANA /64 /2025) // | |
| 360 | D-ABLAPL/8554/2025 | PRASANTA DALEI @ PRASHANTA VS STATE OF ODISHA | SANTOSH KUMAR MOHANTY VS | BRAMHA BARADA /45 /2025) // | AOR20220000053C202500015 |
| 361 | D-ABLAPL/8555/2025 | RINTU TAREI VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | SAHADEV KHUNTA /190 /2021) // | |
| 362 | D-ABLAPL/8556/2025 | RANJAN KUMAR SAHU VS STATE OF ODISHA | SUJIT KUMAR PATNAİK VS | K.NUAGAON /92 /2025) // | |
| 363 | D-ABLAPL/8557/2025 | GADADHAR KHATUA | JAYANTA KUMAR MAJHI | BASTA /65 /2025 | |

ORISSA HIGH COURT

FILING REPORT AS ON :19/03/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|-------------------------|--------------------------------|-------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 364 | D-ABLAPL/8559/2025 | BARSHA MAHAPATRA @ LAXMIPRIYA MAHAPATRA | JYOTIRMAYA SAHOO | KHURDA MODEL /95 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 365 | D-ABLAPL/8560/2025 | SHEIK ASFFAK | JYOTIRMAYA SAHOO | TANGI (KHURDA) /164 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 366 | D-ABLAPL/8565/2025 | RAJA PAHAN | JYOTIRMAYA SAHOO | KHALLIKOTE /198 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 367 | D-ABLAPL/8566/2025 | JAYANTA PRADHAN | JYOTIRMAYA SAHOO | TANGI (KHURDA) /163 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 368 | D-ABLAPL/8569/2025 | SANTOSH KUMAR PASCHIMAKABAT | JYOTIRMAYA SAHOO | INDUSTRIAL ESTATE PS /68 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 369 | D-ABLAPL/8570/2025 | SUBHAM RANJAN NAYAK | PRADIP KUMAR PATTNAIK | DHARMASALA /146 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 370 | D-ABLAPL/8573/2025 | TRINATH JENA | PRADIP KUMAR PATTNAIK | DHARMASALA /149 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 371 | D-ABLAPL/8574/2025 | KHAGESWAR SUNA @ RAMBABU | JNYANANANDA PANDA | MUDANPUR RAMPUR /88 /2019 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 372 | D-ABLAPL/8576/2025 | SMRUTI REKHA PAHI | PRADIP KUMAR PATTNAIK | DHARMASALA /147 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 373 | D-ABLAPL/8578/2025 | SAHID SAHA @ GEDU | JYOTIRMAYA SAHOO | BALUGAON P.S. /68 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 374 | D-ABLAPL/8579/2025 | SMRUTI REKHA PAHI | PRADIP KUMAR PATTNAIK | DHARMASALA /150 /2025 | |
| | | VS | VS | () | |

ORISSA HIGH COURT**FILING REPORT AS ON :19/03/2025**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----------|--------------------------|---|--------------------------------|--|--------------------|
| 375 | D-ABLAPL/8580/2025 | STATE OF ODISHA SANGRAM BARIK VS | PRADIP KUMAR PATNAIK VS | // DHARMASALA /148 /2025 () | |
| 376 | D-ABLAPL/8581/2025 | STATE OF ODISHA PRAKASH CHANDRA BEHERA VS | CHIRANJIB ROUT VS | // KANIHA /92 /2025 () | |
| 377 | D-ABLAPL/8582/2025 | STATE OF ODISHA MITU DAS VS | SATYABRATA DASH VS | // TIRTOL /91 /2025 () | |
| 378 | D-ABLAPL/8586/2025 | STATE OF ODISHA BISWARANJAN PANDA @ BABUL VS | SATYABRATA DASH VS | // AUL /734 /2024 () | |
| 379 | D-ABLAPL/8593/2025 | STATE OF ODISHA NANDAGOPAL NAIK VS | AKSHAYA KUMAR SAHOO VS | // BHASMA /68 /2025 () | |
| 380 | D-ABLAPL/8598/2025 | STATE OF ODISHA BHOI PRADHAN VS | ACHYUTANANDA PATTANAIK VS | // JANKIA P.S. /68 /2025 () | |
| 381 | D-ABLAPL/8600/2025 | STATE OF ODISHA RABINDRA KUMAR BEHERA VS STATE OF ODISHA | TUKUNA KUMAR MISHRA VS | // GHASIPURA /318 /2024 () // | |

ORISSA HIGH COURT

MISC CASES FILED on :19/03/2025

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|---------------------------------------|--|---|----------------------|
| 1 | D-SAO/5/2021 SAO/5/2021 | BANDANA DAS @ BHANJA MP | AMIT PRASAD BOSE | 14/2025 |
| 2 | D-CRLMA/8567/2025 CRLMA/ / | DEVI PRASAD BAL MP | CHITTA RANJAN SAHU | 14/2025 |
| 3 | D-SAO/5/2021 SAO/5/2021 | BANDANA DAS @ BHANJA MP | AMIT PRASAD BOSE | 15/2025 |
| 4 | D-SAO/5/2021 SAO/5/2021 | BANDANA DAS @ BHANJA MP | AMIT PRASAD BOSE | 16/2025 |
| 5 | D-CRP/11456/2025 CRP/ / | SOMANATH KAR MP | SANDEEP RATH | 24/2025 |
| 6 | D-MSA/10488/2025 MSA/ / | AJIT KUMAR DAS MAHARAJ MP | GOPINATH MISHRA | 34/2025 |
| 7 | D-MSA/7415/2024 MSA/17/2024 | KALPANA SAHOO MP | PRATIK DASH | 35/2025 |
| 8 | D-CRLMP/681/2025 CRLMP/57/2025 | GOPAL CHANDRA BISOI MP | RAMESH CHANDRA SWAIN | 69/2025 |
| 9 | D-CRLMP/680/2025 CRLMP/71/2025 | GOPAL CHANDRA BISOI MP | RAMESH CHANDRA SWAIN | 70/2025 |
| 10 | D-LAA/11365/2025 LAA/ / | MANORANJAN PANDA MP | PRASANTA KUMAR MOHANTY (2) | 75/2025 |
| 11 | D-LAA/11365/2025 LAA/ / | MANORANJAN PANDA MP | PRASANTA KUMAR MOHANTY (2) | 76/2025 |
| 12 | D-LAA/11453/2025 LAA/ / | KRUSHNA MOHANTY MP | SASWATI MOHAPATRA | 77/2025 |
| 13 | D-TRP(C)/11406/2025 TRP(C)/ / | SILA MALLICK MP | ARPITA MOHAPATRA | 77/2025 |
| 14 | D-TRP(C)/11419/2025 TRP(C)/ / | PALLAVI KHUNTIA MP | MANAS RANJAN DHAL | 78/2025 |
| 15 | D-LAA/11453/2025 LAA/ / | KRUSHNA MOHANTY MP | SASWATI MOHAPATRA | 78/2025 |
| 16 | D-JCRLA/169/2023 JCRLA/169/2023 | AKSHAYA NAIK MP | ADV. | 91/2025 |
| 17 | D-JCRLA/169/2023 JCRLA/169/2023 | AKSHAYA NAIK MP | ADV. | 92/2025 |
| 18 | D-JCRLA/46/2021 JCRLA/46/2021 | RAJENDRA JENA MP | MR. PRAFULLA CHANDRA BISWAL | 93/2025 |
| 19 | D-JCRLA/46/2021 JCRLA/46/2021 | RAJENDRA JENA MP | MR. PRAFULLA CHANDRA BISWAL | 94/2025 |
| 20 | D-CONTC/10850/2025 CONTC/1359/2025 | LATA SANDHA MP | ADV. | 123/2025 |
| 21 | D-CONTC/8099/2025 CONTC/1347/2025 | SRINIBAS NAYAK MP | ADV. | 124/2025 |
| 22 | D-CONTC/53157/2024 CONTC/8261/2024 | KHAGESWAR SAHOO MP | SABITA RANJAN PATTNAIK | 126/2025 |
| 23 | D-RVWPET/11409/2025 RVWPET/ / | LAND ACQUISITION OFFICER, KALAHANIS MP | SABITA RANJAN PATTNAIK,A.G.A | 136/2025 |
| 24 | D-RVWPET/11409/2025 RVWPET/ / | LAND ACQUISITION OFFICER, KALAHANIS MP | SABITA RANJAN PATTNAIK,A.G.A | 137/2025 |
| 25 | D-RVWPET/11409/2025 RVWPET/ / | LAND ACQUISITION OFFICER, KALAHANIS MP | SABITA RANJAN PATTNAIK,A.G.A | 138/2025 |
| 26 | D-RPFAM/11415/2025 | RITESH BALIARSINGH | SUSANTA KUMAR TRIPATHY | |

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|----|---|---|--------------------------|----------|
| 27 | RPFAM/ / D-MATA/9592/2025 MATA/ / | MP SURAVARAM TEJESWARA RAO MP | BHUBANANANDA LENKA | 140/2025 |
| 28 | D-MATA/11284/2025 MATA/ / | JASMIN DASH MP | BHABANI SHANKAR MISHRA 3 | 165/2025 |
| 29 | D-CMAPL/11418/2025 CMAPL/ / | MADAN JENA MP | ADV. | 166/2025 |
| 30 | D-MATA/11284/2025 MATA/ / | JASMIN DASH MP | BHABANI SHANKAR MISHRA 3 | 166/2025 |
| 31 | D-MATA/8352/2025 MATA/ / | SOUMYARANJAN SATPATHY MP | AMITAV TRIPATHY | 167/2025 |
| 32 | D-MATA/11428/2025 MATA/ / | PRIYADARSHINI AMRITA PANDA MP | BASUDEV PUJARI | 168/2025 |
| 33 | D-MATA/11444/2025 MATA/ / | DEBASISH MISHRA MP | JAGANNATH SENAPATI | 169/2025 |
| 34 | D-MATA/11457/2025 MATA/ / | MANASHI MANJARI DAS MP | JAYDEEP PAL | 170/2025 |
| 35 | D-FAO/11266/2025 FAO/ / | UTARA BANACHHOR MP | SATYABAN SAHOO | 171/2025 |
| 36 | D-FAO/11268/2025 FAO/ / | KAMAKSHI PANDA MP | SATYABAN SAHOO | 196/2025 |
| 37 | D-FAO/11308/2025 FAO/ / | REGIONAL MANAGER, M/S. ORIENTAL INSURANCE MP | SURANJOY HARTDABBSR | 197/2025 |
| 38 | D-FAO/7865/2025 FAO/123/2025 | DIVISIONAL MANAGER ORIENTAL INSURANCE MP | SOMNATH CHOUDHURY, BBSR | 198/2025 |
| 39 | D-FAO/9336/2025 FAO/ / | SANJAY KUMAR ROUT MP | PRADEEP KUMAR KHUNTIA | 199/2025 |
| 40 | D-FAO/9336/2025 FAO/ / | SANJAY KUMAR ROUT MP | PRADEEP KUMAR KHUNTIA | 200/2025 |
| 41 | D-CRLREV/8433/2025 CRLREV/ / | SURENDRA KUMAR PALEI MP | BIKASH MISHRA | 201/2025 |
| 42 | D-CRLREV/8433/2025 CRLREV/ / | SURENDRA KUMAR PALEI MP | BIKASH MISHRA | 235/2025 |
| 43 | D-CRLREV/8433/2025 CRLREV/ / | SURENDRA KUMAR PALEI MP | BIKASH MISHRA | 236/2025 |
| 44 | D-CRLREV/8440/2025 CRLREV/ / | PRAKASH CHANDRA PATRA MP | PUSPAMITRA MOHAPATRA | 237/2025 |
| 45 | D-CRLREV/8440/2025 CRLREV/ / | PRAKASH CHANDRA PATRA MP | PUSPAMITRA MOHAPATRA | 238/2025 |
| 46 | D-CRLREV/5021/2025 CRLREV/ / | MANOJ KUMAR BEHERA MP | DEBASIS PANIGRAHI | 239/2025 |
| 47 | D-CRLREV/8544/2025 CRLREV/ / | KEDARNATH SAHOO MP | SATYA RANJAN MULIA | 240/2025 |
| 48 | D-CRLREV/8602/2025 CRLREV/ / | LILIMA DASH MP | SK. ZAFARULLA | 241/2025 |
| 49 | D-BLAPL/3864/2025 BLAPL/1538/2025 | BISHNUPRIYA CHAND @ HANSITA ABHILIPSA MP | | 242/2025 |
| 50 | D-BLAPL/18151/2024 BLAPL/6747/2024 | MD.PAPPU @ ASRAF KHAN MP | ANITA DASH | 382/2025 |
| 51 | D-BLAPL/5215/2025 BLAPL/2223/2025 | LAXMAN DAS MP | MANAS KUMAR CHAND | 383/2025 |
| 52 | D-BLAPL/7831/2025 BLAPL/ / | SAMIR KUMAR SAHU MP | SOURAV SUMAN BHUYAN | 384/2025 |
| 53 | D-RSA/11304/2025 RSA/ / | SK KAMILUDDIN AHEMAD MP | AJIT CHANDRA MOHAPATRA | 385/2025 |
| 54 | D-RSA/11381/2025 RSA/ / | GANESH RAM PANIGRAHI MP | BIBEKANANDA BEHERA | 425/2025 |
| 55 | D-RSA/331/2023 RSA/331/2023 | LINGARAJ MOHANTY MP | BIBEKANANDA BHUHAN | 426/2025 |
| 56 | D-RSA/11460/2025 RSA/ / | NISHAKAR JENA MP | AKSHAYA KUMAR NAYAK | 427/2025 |
| 57 | D-CMP/11290/2025 CMP/ / | MADHUSUDAN MAJHI MP | PARESH KUMAR MOHANTY | 428/2025 |
| | | | | 449/2025 |

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| 58 | D-CMP/11301/2025 CMP/ / | BISHNU PRASAD SWAIN MP | AJIT CHANDRA MOHAPATRA | 450/2025 |
| 59 | D-CMP/11122/2025 CMP/ / | SHAKUNTALA JENA MP | SUDHANSU SEKHAR JENA | 451/2025 |
| 60 | D-CMP/11122/2025 CMP/ / | SHAKUNTALA JENA MP | SUDHANSU SEKHAR JENA | 452/2025 |
| 61 | D-CMP/11369/2025 CMP/ / | UGRASENA MAHARANA @ UGRESENA MAHARANA MP | PRASANTA KUMAR MISHRA | 453/2025 |
| 62 | D-CMP/11395/2025 CMP/ / | SWARNALATA PRADHAN MP | TUSAR KUMAR MISHRA | 454/2025 |
| 63 | D-CMP/11395/2025 CMP/ / | SWARNALATA PRADHAN MP | TUSAR KUMAR MISHRA | 455/2025 |
| 64 | D-CMP/11410/2025 CMP/ / | SUPRIYA SWAIN MP | SUSANTA KUMAR PRADHAN 2 | 456/2025 |
| 65 | D-CMP/11446/2025 CMP/ / | PAIDISETTY ANIL KUMAR MP | KISHORE KUMAR MISHRA | 457/2025 |
| 66 | D-CMP/11448/2025 CMP/ / | BARSHA TRIPATHY GUPTA MP | ATMAJIT MANMITH DAS | 458/2025 |
| 67 | D-CMP/11459/2025 CMP/ / | CROSS ROAD EDUCATIONAL AND CHARITABLE TRUST, MP | TABLE PRASAD, BORSUDA | 459/2025 |
| 68 | D-ABLAPL/6541/2025 ABLAPL/2499/2025 | BINOD BIHARI RANA MP | BYOMAKESH TRIPATHY | 699/2025 |
| 69 | D-MACA/956/2023 MACA/956/2023 | AJIT KUMAR SAHU MP | BIRANCHI NARAYAN RATH | 773/2025 |
| 70 | D-MACA/959/2023 MACA/959/2023 | NILESH KUMAR PANDA MP | BIRANCHI NARAYAN RATH | 774/2025 |
| 71 | D-MACA/7648/2025 MACA/305/2025 | M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP | BIJUKDASMOHAPATRA | 775/2025 |
| 72 | D-MACA/10838/2025 MACA/ / | D.M., NATIONAL INSURANCE CO. LTD., ANGAN MP | ANGULAN BEHARI DAS | 776/2025 |
| 73 | D-MACA/11320/2025 MACA/ / | I.C.I.C.I LOMBARD MOTOR INSURANCE, BBSR MP | BHAM ALI KHAN | 777/2025 |
| 74 | D-MACA/7502/2025 MACA/ / | M/S NATIONAL INSURANCE CO. LTD., CUTTACK MP | TRIPATHY | 778/2025 |
| 75 | D-MACA/11030/2025 MACA/ / | THE D.M (LEGAL), NATIONAL INSURANCE CO. LTD., MP | PRASANTA KUMAR MAHALI | 779/2025 |
| 76 | D-MACA/8521/2025 MACA/ / | ORIENTAL INSURANCE CO.LTD., CUTTACK MP | SOMNATH ROY | 780/2025 |
| 77 | D-MACA/1116/2023 MACA/1116/2023 | MANAGER(LEGAL), M/S. UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD. MP | | 781/2025 |
| 78 | D-MACA/11405/2025 MACA/ / | D.M., M/S. THE NEW INDIA ASSURANCE CO. LTD., MP | SOMNATH TRIPATHY | 782/2025 |
| 79 | D-CRLMC/8437/2025 CRLMC/ / | KHETRA MOHAN BAG@KSHETRAMOHAN BAG MP | BASGMATI PRADHAN | 821/2025 |
| 80 | D-CRLMC/4905/2025 CRLMC/734/2025 | KABI PANGI MP | | 822/2025 |
| 81 | D-CRLMC/15388/2024 CRLMC/2297/2024 | RATAN DALAPATI MP | | 823/2025 |
| 82 | D-CRLMC/8465/2025 CRLMC/ / | SWARUP KUMAR DAS MP | ANUGRAHA NARAYAN SAMANTRAY | 824/2025 |
| 83 | D-CRLMC/8474/2025 CRLMC/ / | SRIDHARA DAS MP | PRASANTA KUMAR SATAPATHY | 825/2025 |
| 84 | D-CRLMC/8501/2025 CRLMC/ / | BRAJA KISHORE JENA MP | SANTOSH KUMAR SWAIN | 826/2025 |
| 85 | D-CRLMC/8503/2025 CRLMC/ / | BISWASHREE PATTANAIK MP | SUVASHISH PATTANAIK | 827/2025 |
| 86 | D-CRLMC/4043/2025 CRLMC/668/2025 | ARTEE TRADER, SUNDARGARH MP | PABITRA KUMAR NAYAK | 828/2025 |
| 87 | D-CRLMC/8524/2025 CRLMC/ / | INAYAT KHAN @ DISKO @ ANAYAT QUADRI MP | DR. KUNTI MOHAPATRA | 829/2025 |
| 88 | D-CRLMC/8527/2025 CRLMC/ / | MANOJ DAS MP | BHABANI SHANKAR DASPARIDA | 830/2025 |
| 89 | D-CRLMC/8534/2025 | VASANTHARAO BALA BHASKAR PATNAIK @ BHASKAR PATNAIK | KADEHARANNA BABA BHASKAR PATNAIK | |

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| | CRLMC/ / | MP | | 831/2025 |
| 90 | D-CRLMC/8568/2025 | BINDUMADHAVAN NAGARAJAN | SATYAJIT MOHANTY | |
| | CRLMC/ / | MP | | 832/2025 |
| 91 | D-CRLA/8448/2025 | MAHENDRA KUMAR DASH | SUBRATA MISHRA | |
| | CRLA/ / | MP | | 849/2025 |
| 92 | D-CRLA/8448/2025 | MAHENDRA KUMAR DASH | SUBRATA MISHRA | |
| | CRLA/ / | MP | | 850/2025 |
| 93 | D-CRLA/8448/2025 | MAHENDRA KUMAR DASH | SUBRATA MISHRA | |
| | CRLA/ / | MP | | 851/2025 |
| 94 | D-CRLA/8448/2025 | MAHENDRA KUMAR DASH | SUBRATA MISHRA | |
| | CRLA/ / | MP | | 852/2025 |
| 95 | D-CRLA/1308/2023 | DILLIP KHORA@AJAY KHORA | MANORANJAN PADHY | |
| | CRLA/1308/2023 | MP | | 853/2025 |
| 96 | D-CRLA/8467/2025 | AKASH MEHER | NIRMALENDU MISHRA | |
| | CRLA/ / | MP | | 854/2025 |
| 97 | D-CRLA/8467/2025 | AKASH MEHER | NIRMALENDU MISHRA | |
| | CRLA/ / | MP | | 855/2025 |
| 98 | D-CRLA/158/2010 | ALEKHA SAHU | M/S.BIJAYA KU.RAGADA | |
| | CRLA/158/2010 | MP | | 856/2025 |
| 99 | D-CRLA/429/2022 | BHAGIRATHI MALLICK | M/S PRAMOD CHANDRA SEJPADA, A.K.SUBUDHI | |
| | CRLA/429/2022 | MP | | 857/2025 |
| 100 | D-CRLA/890/2022 | SASHIDHAR MAHALING@MAHALLIK | | |
| | CRLA/890/2022 | MP | | 858/2025 |
| 101 | D-CRLA/8523/2025 | ABHIMANYU PADHIHARI | EKTA AGARWAL | |
| | CRLA/ / | MP | | 859/2025 |
| 102 | D-CRLA/8523/2025 | ABHIMANYU PADHIHARI | EKTA AGARWAL | |
| | CRLA/ / | MP | | 860/2025 |
| 103 | D-CRLA/597/2025 | S.BALAJI ACHARY | DEVASHIS PANDA | |
| | CRLA/49/2025 | MP | | 861/2025 |
| 104 | D-CRLA/8561/2025 | DUSMANT KUMAR BARIK @ NATIA | GAGAN BIHARI SINGH | |
| | CRLA/ / | MP | | 862/2025 |
| 105 | D-CRLA/8561/2025 | DUSMANT KUMAR BARIK @ NATIA | GAGAN BIHARI SINGH | |
| | CRLA/ / | MP | | 863/2025 |
| 106 | D-WA/170/2018 | ORISSA STATE ROAD TRANSPORT COR.LTD | S.S.K.PATNAIK,M/S.AMITAV TRIPATHY,A.K.BEHERA,P.K.PATNAIK | |
| | WA/170/2018 | MP | | 1583/2025 |
| 107 | D-WA/11294/2025 | STATE OF ODISHA | AISHWARYA DASH,A.S.C | |
| | WA/ / | MP | | 1584/2025 |
| 108 | D-WA/11294/2025 | STATE OF ODISHA | AISHWARYA DASH,A.S.C | |
| | WA/ / | MP | | 1585/2025 |
| 109 | D-WA/6445/2024 | STATE OF ODISHA | SAROJ KANTA SAMAL,A.G.A | |
| | WA/197/2024 | MP | | 1586/2025 |
| 110 | D-WA/6445/2024 | STATE OF ODISHA | SAROJ KANTA SAMAL,A.G.A | |
| | WA/197/2024 | MP | | 1587/2025 |
| 111 | D-WA/6445/2024 | STATE OF ODISHA | SAROJ KANTA SAMAL,A.G.A | |
| | WA/197/2024 | MP | | 1588/2025 |
| 112 | D-WA/6445/2024 | STATE OF ODISHA | SAROJ KANTA SAMAL,A.G.A | |
| | WA/197/2024 | MP | | 1589/2025 |
| 113 | D-WA/6445/2024 | STATE OF ODISHA | SAROJ KANTA SAMAL,A.G.A | |
| | WA/197/2024 | MP | | 1590/2025 |
| 114 | D-WA/6445/2024 | STATE OF ODISHA | SAROJ KANTA SAMAL,A.G.A | |
| | WA/197/2024 | MP | | 1591/2025 |
| 115 | D-WA/6445/2024 | STATE OF ODISHA | SAROJ KANTA SAMAL,A.G.A | |
| | WA/197/2024 | MP | | 1592/2025 |
| 116 | D-WA/11295/2025 | STATE OF ODISHA | SAROJ KUMAR JEE,A.G.A | |
| | WA/ / | MP | | 1593/2025 |
| 117 | D-WA/11295/2025 | STATE OF ODISHA | SAROJ KUMAR JEE,A.G.A | |
| | WA/ / | MP | | 1594/2025 |
| 118 | D-WA/11313/2025 | STATE OF ODISHA | AISHWARYA DASH,A.G.A | |
| | WA/ / | MP | | 1595/2025 |
| 119 | D-WA/11313/2025 | STATE OF ODISHA | AISHWARYA DASH,A.G.A | |
| | WA/ / | MP | | 1596/2025 |
| 120 | D-WA/812/2020 | JAYA DEV MISHRA | KOUSIK ANANDA GURU | |
| | WA/812/2020 | MP | | 1597/2025 |

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| 121 | D-WA/11315/2025 WA/ / | STATE OF ODISHA MP | SACHIDANANDA NAYAK,A.S.C | 1598/2025 |
| 122 | D-WA/11315/2025 WA/ / | STATE OF ODISHA MP | SACHIDANANDA NAYAK,A.S.C | 1599/2025 |
| 123 | D-WA/11353/2025 WA/ / | STATE OF ODISHA MP | PRAVAT KUMAR PANDA,A.S.C | 1600/2025 |
| 124 | D-WA/11353/2025 WA/ / | STATE OF ODISHA MP | PRAVAT KUMAR PANDA,A.S.C | 1601/2025 |
| 125 | D-WA/11329/2025 WA/ / | STATE OF ODISHA MP | SUMAN PATTANAYAK, A.G.A. | 1602/2025 |
| 126 | D-WA/11329/2025 WA/ / | STATE OF ODISHA MP | SUMAN PATTANAYAK, A.G.A. | 1603/2025 |
| 127 | D-WA/6445/2024 WA/197/2024 | STATE OF ODISHA MP | SAROJ KANTA SAMAL,A.G.A | 1604/2025 |
| 128 | D-WA/11392/2025 WA/ / | STATE OF ODISHA MP | DEBASHIS TRIPATHY, A.G.A. | 1605/2025 |
| 129 | D-WA/11392/2025 WA/ / | STATE OF ODISHA MP | DEBASHIS TRIPATHY, A.G.A. | 1606/2025 |
| 130 | D-WA/6445/2024 WA/197/2024 | STATE OF ODISHA MP | SAROJ KANTA SAMAL,A.G.A | 1607/2025 |
| 131 | D-WA/6445/2024 WA/197/2024 | STATE OF ODISHA MP | SAROJ KANTA SAMAL,A.G.A | 1608/2025 |
| 132 | D-WA/6445/2024 WA/197/2024 | STATE OF ODISHA MP | SAROJ KANTA SAMAL,A.G.A | 1609/2025 |
| 133 | D-WP(C)/3146/2025 WP(C)/2500/2025 | RAMJIT KUMAR HANSDA MP | | 4633/2025 |
| 134 | D-WP(C)/11262/2025 WP(C)/ / | DEBENDRA NATH DAS MP | ALOK KUMAR DAS | 4634/2025 |
| 135 | D-WP(C)/11265/2025 WP(C)/ / | NANDA KISHORE MALLICK @ NANDA KUMAR MALLICK MP | ANURAG KUNNA DAS | 4635/2025 |
| 136 | D-WP(C)/21209/2017 WP(C)/21209/2017 | M/S.BALASORE ALLOYS LTD.BAL MP | M/S.S.D.DAS,M/S N.KOHALI,BARRISTER G.MITRA,H.P.MOHANTY | 4636/2025 |
| 137 | D-WP(C)/6077/2025 WP(C)/4508/2025 | BIJAY LAXMI DAS MP | | 4637/2025 |
| 138 | D-WP(C)/11274/2025 WP(C)/ / | M/S SOCIETY FOR ENVIRONMENTAL PROTECTION AND HUMAN RESOURCES DEVELOPMENT MP | | 4638/2025 |
| 139 | D-WP(C)/11278/2025 WP(C)/8076/2025 | SADASHIV MOHAPATRA MP | BISWAJIT MOHAPATRA | 4639/2025 |
| 140 | D-WP(C)/6649/2025 WP(C)/7477/2025 | KRUSHNA CHANDRA NAYAK MP | ULLASH CHANDRA MOHANTY | 4640/2025 |
| 141 | D-WP(C)/11291/2025 WP(C)/8056/2025 | ANIMA PAHANTASINGH MP | AMITABH MISHRA | 4641/2025 |
| 142 | D-WP(C)/49102/2024 WP(C)/29370/2024 | MAA SANTOSHI SHG,BARGARH MP | SAIBALA JENA | 4642/2025 |
| 143 | D-WP(C)/7341/2019 WP(C)/7341/2019 | DHULIA SAHU MP | M/S.S.K.NAYAK | 4643/2025 |
| 144 | D-WP(C)/11296/2025 WP(C)/ / | JAMUNA HEMBRUM MP | GYANESWAR SATPATHY | 4644/2025 |
| 145 | D-WP(C)/6957/2024 WP(C)/3625/2024 | ANUSAYA SAHOO @ SAHU MP | UPENDRA KUMAR SAMAL | 4645/2025 |
| 146 | D-WP(C)/11303/2025 WP(C)/ / | SATARUPA SAHOO MP | BUDHADEV ROUTRAY | 4646/2025 |
| 147 | D-WP(C)/6549/2016 WP(C)/6549/2016 | PRADEEP KU.SAHU MP | M/S.N.C.PANIGRAHI | 4647/2025 |
| 148 | D-WP(C)/6549/2016 WP(C)/6549/2016 | PRADEEP KU.SAHU MP | M/S.N.C.PANIGRAHI | 4648/2025 |
| 149 | D-WP(C)/6549/2016 WP(C)/6549/2016 | PRADEEP KU.SAHU MP | M/S.N.C.PANIGRAHI | 4649/2025 |
| 150 | D-WP(C)/11307/2025 WP(C)/ / | CHAKRADHAR MAJHI MP | JAYDEEP PAL | 4650/2025 |
| 151 | D-WP(C)/32215/2023 WP(C)/32215/2023 | RAGHAV SHARMA MP | SUDEEP KUMAR SARANGI | 4651/2025 |
| 152 | D-WP(C)/7421/2025 | BIJAY LAXMI BARAL | SUDEEP KUMAR SARANGI | |

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| | WP(C)/5553/2025 | MP | | 4652/2025 |
| 153 | D-WP(C)/13928/2018 | SWATI SARMISTHA BASTIA | M/S.SAMEER KU.DAS | |
| | WP(C)/13928/2018 | MP | | 4653/2025 |
| 154 | D-WP(C)/10001/2025 | GRAMYA SURAKHYA SAMITI, HANDIA | SASWATA PATNAIK | |
| | WP(C)/7359/2025 | MP | | 4654/2025 |
| 155 | D-WP(C)/11317/2025 | INDUDEVI GUPTA | ARUN KUMAR PATRA | |
| | WP(C)/ / | MP | | 4655/2025 |
| 156 | D-WP(C)/11325/2025 | SARFARAJ AHMAD | PRASANTA KUMAR SATAPATHY | |
| | WP(C)/ / | MP | | 4656/2025 |
| 157 | D-WP(C)/11327/2025 | RABINDRA NATH MAHAPATRA | SUBASH CHANDRA PUSPALAKA | |
| | WP(C)/ / | MP | | 4657/2025 |
| 158 | D-WP(C)/11334/2025 | KALPATARU NAYAK | AKSHAYA KUMAR JENA | |
| | WP(C)/8101/2025 | MP | | 4658/2025 |
| 159 | D-WP(C)/11336/2025 | M/S. PRAPHUL CONSTRUCTION, BADMALRES | SUNBANA PRIRYAN PARIJA | |
| | WP(C)/ / | MP | | 4659/2025 |
| 160 | D-WP(C)/11342/2025 | BIDUR KUMAR SWAIN | DIGAMBARA MISHRA | |
| | WP(C)/ / | MP | | 4660/2025 |
| 161 | D-WP(C)/11343/2025 | BISWAJIT SWAIN | MANA MOHAN PATTANAIAK | |
| | WP(C)/ / | MP | | 4661/2025 |
| 162 | D-WP(C)/11331/2025 | M/S. CONSTRUCTION CO | SUKANTA KUMAR DALAI | |
| | WP(C)/ / | MP | | 4662/2025 |
| 163 | D-WP(C)/9836/2025 | KHIROD CHANDRA KHILAR | KAPILA CHARAN NAYAK | |
| | WP(C)/ / | MP | | 4663/2025 |
| 164 | D-WP(C)/11326/2025 | DR. SUCHISMITA TRIPATHY | SWAPNIL ROY | |
| | WP(C)/ / | MP | | 4664/2025 |
| 165 | D-WP(C)/11357/2025 | M/S. OMM SHREE TRANSPORT, CUTTACKS | SATYABRATA UDGATA | |
| | WP(C)/ / | MP | | 4665/2025 |
| 166 | D-WP(C)/11328/2025 | M/S. DUHITA AGRO EXPORT PVT LTD. | HARMOAHAN DHAL | |
| | WP(C)/ / | MP | | 4666/2025 |
| 167 | D-WP(C)/10093/2025 | JIBAN KUMAR MOHANTY | ASUTOSH MOHANTY | |
| | WP(C)/7407/2025 | MP | | 4667/2025 |
| 168 | D-WP(C)/11363/2025 | SACHIN KUMAR SAHOO | DURGA PRASAD NANDA | |
| | WP(C)/ / | MP | | 4668/2025 |
| 169 | D-WP(C)/11186/2025 | RAMA CHANDRA DAS | ALOK KUMAR PANDA | |
| | WP(C)/ / | MP | | 4669/2025 |
| 170 | D-WP(C)/11183/2025 | BHOLANATH SENAPATI | ALOK KUMAR PANDA | |
| | WP(C)/ / | MP | | 4670/2025 |
| 171 | D-WP(C)/11179/2025 | RAMESH CHANDRA SINGH | ALOK KUMAR PANDA | |
| | WP(C)/ / | MP | | 4671/2025 |
| 172 | D-WP(C)/11368/2025 | BIDYADHAR JENA | ALOK KUMAR PANDA | |
| | WP(C)/ / | MP | | 4672/2025 |
| 173 | D-WP(C)/11373/2025 | DHARMAPADA MAHAKUD | AJAYA KUMAR MOHARANA | |
| | WP(C)/ / | MP | | 4673/2025 |
| 174 | D-WP(C)/11372/2025 | LAXMI NARAYAN SAMANTRAY | ALOK KUMAR PANDA | |
| | WP(C)/ / | MP | | 4674/2025 |
| 175 | D-WP(C)/11375/2025 | BIJAY KUMAR SATPATHY | ALOK KUMAR PANDA | |
| | WP(C)/ / | MP | | 4675/2025 |
| 176 | D-WP(C)/11330/2025 | PRATAP KUMAR SWAIN | SANJIB MOHANTY | |
| | WP(C)/ / | MP | | 4676/2025 |
| 177 | D-WP(C)/10694/2025 | HEMALATA PATRA | SAMAYA KUMAR RAY | |
| | WP(C)/ / | MP | | 4677/2025 |
| 178 | D-WP(C)/10572/2025 | RAMAKANTA NAYAK | SUBHRANSU BHUSAN MOHANTY | |
| | WP(C)/ / | MP | | 4678/2025 |
| 179 | D-WP(C)/8886/2025 | BISWANATH DHAL | BAIVAV MISHRA | |
| | WP(C)/ / | MP | | 4679/2025 |
| 180 | D-WP(C)/11383/2025 | SIDDHARTH AGRAWAL | ITISHREE TRIPATHY | |
| | WP(C)/ / | MP | | 4680/2025 |
| 181 | D-WP(C)/42789/2023 | DILLIP KUMAR CHOUDHURY | DILLIP KUMAR PRADHAN | |
| | WP(C)/42789/2023 | MP | | 4681/2025 |
| 182 | D-WP(C)/11385/2025 | BENUDHAR NAYAK | SANKARACHARYA CHOUDHURY | |
| | WP(C)/ / | MP | | 4682/2025 |
| 183 | D-WP(C)/11386/2025 | HAJI SK MUSTAQUE ALLI | DHRENDRA KUMRA DAS | |
| | WP(C)/ / | MP | | 4683/2025 |

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| 184 | D-WP(C)/11389/2025 WP(C)/ / | KRUSHNA NARAYAN KAMILA MP | NIRANJAN PANDA | 4684/2025 |
| 185 | D-WP(C)/11391/2025 WP(C)/ / | SIDDHARTH AGRAWAL MP | ITISHREE TRIPATHY | 4685/2025 |
| 186 | D-WP(C)/11393/2025 WP(C)/ / | MITU NAYAK MP | BASUMATI PRADHAN | 4686/2025 |
| 187 | D-WP(C)/4967/2025 WP(C)/3898/2025 | MR.RAJIB LOCHAN SAHOO MP | | 4687/2025 |
| 188 | D-WP(C)/11396/2025 WP(C)/ / | SIDDHARTH AGRAWAL MP | ITISHREE TRIPATHY | 4688/2025 |
| 189 | D-WP(C)/36080/2022 WP(C)/36080/2022 | GANGADHAR SAHOO MP | SUSANTA KUMAR DASH | 4689/2025 |
| 190 | D-WP(C)/9457/2011 WP(C)/9457/2011 | PURNA CH.MOHAPATRA MP | M/S.AJIT KU.TRIPATHY | 4690/2025 |
| 191 | D-WP(C)/9457/2011 WP(C)/9457/2011 | PURNA CH.MOHAPATRA MP | M/S.AJIT KU.TRIPATHY | 4691/2025 |
| 192 | D-WP(C)/4090/2011 WP(C)/4090/2011 | PURNA CH.MOHAPATRA MP | M/S.AJIT K.TRIPATHY | 4692/2025 |
| 193 | D-WP(C)/4090/2011 WP(C)/4090/2011 | PURNA CH.MOHAPATRA MP | M/S.AJIT K.TRIPATHY | 4693/2025 |
| 194 | D-WP(C)/36080/2022 WP(C)/36080/2022 | GANGADHAR SAHOO MP | SUSANTA KUMAR DASH | 4694/2025 |
| 195 | D-WP(C)/11401/2025 WP(C)/ / | KISHORE KUMAR BEHERA MP | BISWABHUSAN MISHRA | 4695/2025 |
| 196 | D-WP(C)/11402/2025 WP(C)/ / | M/S. HIMMAT SELF HELP GROUP, BHADRABAL MP | SUMATI PRADHAN | 4696/2025 |
| 197 | D-WP(C)/18478/2014 WP(C)/18478/2014 | SARDAR SOHAN SINGH@S MP | | 4697/2025 |
| 198 | D-WP(C)/11407/2025 WP(C)/ / | PRANATI MAHAPATRA MP | SITIKANT MISHRA | 4698/2025 |
| 199 | D-WP(C)/8738/2025 WP(C)/6555/2025 | SUKUMAR PANDA MP | LAXMIKANTA MOHANTY | 4699/2025 |
| 200 | D-WP(C)/11421/2025 WP(C)/ / | RADHAKANTA PANDA MP | SOUMYA MISHRA | 4700/2025 |
| 201 | D-WP(C)/11423/2025 WP(C)/ / | PRAFULLA KUMAR PARIDA MP | MIHIR KANTA RATH | 4701/2025 |
| 202 | D-WP(C)/11390/2025 WP(C)/ / | SHAIKH ZAKIRUDDIN SHAIKH @ SHAIKH MP | ZAKIR KUMAR MAHANTA | 4702/2025 |
| 203 | D-WP(C)/11427/2025 WP(C)/ / | DILESWAR NAIK MP | SATYAJIT BEHERA | 4703/2025 |
| 204 | D-WP(C)/11429/2025 WP(C)/ / | SUSIL KUMAR BEHERA MP | MD. GOLAM MADANI | 4704/2025 |
| 205 | D-WP(C)/11430/2025 WP(C)/ / | PRASANNA KUMAR SAHOO MP | DEEPAK RANJAN SUNDARAY | 4705/2025 |
| 206 | D-WP(C)/11433/2025 WP(C)/ / | SAROJ KUMAR MALLICK MP | MD. GOLAM MADANI | 4706/2025 |
| 207 | D-WP(C)/11435/2025 WP(C)/ / | PRATAP SINGH MP | DEEPAK RANJAN SUNDARAY | 4707/2025 |
| 208 | D-WP(C)/5585/2025 WP(C)/4319/2025 | DR. BINAYAK PATNAIK MP | JUGAL KISHORE ROUT | 4708/2025 |
| 209 | D-WP(C)/11439/2025 WP(C)/ / | PRAKASH KUMAR SAHOO MP | SUBHADUTTA ROURTRAY | 4709/2025 |
| 210 | D-WP(C)/11440/2025 WP(C)/ / | DURGA MADHAB BALIARSINGH MP | ANINDYA KUMAR MISHRA | 4710/2025 |
| 211 | D-WP(C)/50753/2024 WP(C)/30871/2024 | DHARAMA DEHURI MP | | 4711/2025 |
| 212 | D-WP(C)/50759/2024 WP(C)/31139/2024 | ARJUN DEHURI MP | | 4712/2025 |
| 213 | D-WP(C)/50772/2024 WP(C)/30956/2024 | RANGADHAR DALEI MP | | 4713/2025 |
| 214 | D-WP(C)/11441/2025 WP(C)/ / | M/S. KONARK ELECTRONIX, ROURKELA, BUNDA MP | SUNIL KUMAR MISHRA | 4714/2025 |
| 215 | D-WP(C)/50756/2024 | CHANDRA NAYAK | | |

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| | WP(C)/30936/2024 | MP | | 4715/2025 |
| 216 | D-WP(C)/50754/2024 | BINAPANI NAYAK | | |
| | WP(C)/30897/2024 | MP | | 4716/2025 |
| 217 | D-WP(C)/11443/2025 | BIJAN RAY | TUKUNA KUMAR MISHRA | |
| | WP(C)/ / | MP | | 4717/2025 |
| 218 | D-WP(C)/11411/2025 | SHASHI RAM MANGARAJ | SUBHAM AGRAWAL | |
| | WP(C)/ / | MP | | 4718/2025 |
| 219 | D-WP(C)/11449/2025 | ABHINNA CONSTRUCTIONS PVT. LTD., WSRBENCH | SARADA PRASANNA SARANGI | |
| | WP(C)/ / | MP | | 4719/2025 |
| 220 | D-WP(C)/11445/2025 | NARAYAN SWAIN | AMIT PRASAD BOSE | |
| | WP(C)/ / | MP | | 4720/2025 |
| 221 | D-WP(C)/11412/2025 | SHASHI RAM MANGARAJ | SUBHAM AGRAWAL | |
| | WP(C)/ / | MP | | 4721/2025 |
| 222 | D-WP(C)/11454/2025 | G.D.MINING PVT.LTD., KOLKATA | SARADA PRASANNA SARANGI | |
| | WP(C)/ / | MP | | 4722/2025 |
| 223 | D-WP(C)/11413/2025 | CHANDRASEKHAR MOHAPATRA | SOUBHAGYA KUMAR RATH | |
| | WP(C)/ / | MP | | 4723/2025 |